

NOTICE

This is for the information of all the concerned and the members of the High Court Bar Association that **on 21.11.2024 (Thursday)**:-

1. **Hon'ble Shri Justice Ravindra Maithani** and **Hon'ble Shri Justice Pankaj Purohit will not hold Court.**
2. **Special Division Bench** of Hon'ble Shri Justice Ravindra Maithani with Hon'ble Shri Justice Alok Kumar Verma will **not sit**. Date fixed matters will remain stand out and will be fixed by Bench Secretary as per directions.
3. Fresh matters listed before Single Bench of Hon'ble Shri Justice Ravindra Maithani will be listed before respective Single Benches of Hon'ble Shri Justice Alok Kumar Verma and Hon'ble Shri Justice Rakesh Thapliyal.
4. Remaining listed matters of Single Bench of Hon'ble Shri Justice Ravindra Maithani will remain stand out and will be fixed by Bench Secretary as per directions. However, any urgent matter may be mentioned before Hon'ble Shri Justice Alok Kumar Verma for urgent hearing.
5. Fresh WPMS (under Article 226) matters of Single Bench of Hon'ble Shri Justice Pankaj Purohit will be listed before Single Bench of Hon'ble Shri Justice Alok Kumar Verma.
6. Fresh WPCRL (under Article 226) matters of Single Bench of Hon'ble Shri Justice Pankaj Purohit will be listed before Single Bench of Hon'ble Shri Justice Rakesh Thapliyal.
7. Remaining date given matters of Single Bench of Hon'ble Shri Justice Pankaj Purohit will remain stand out and will be fixed by Bench Secretary as per directions. However, any urgent matter may be mentioned before Hon'ble Shri Justice Alok Kumar Verma for urgent hearing.
8. Hon'ble Shri Justice Vivek Bharti Sharma will sit in Single Bench **at 10:00 A.M. for Pronouncement of Judgment**, as per the cause list.

By Orders of Hon'ble the Acting Chief Justice

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Registrar (Judicial)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 01

THURSDAY, NOVEMBER 21, 2024, AT 10:15 A.M.

HON'BLE THE ACTING CHIEF JUSTICE
AND

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

TAX AND EXCISE (APPEALS, REVISIONS AND APPLICATIONS), WRIT PETITIONS (MISC. BENCH) INCLUDING P.I.LS. AND MATTERS RELATED TO THE P.I.LS, SPECIAL APPEALS, WRIT PETITION SERVICE BENCH(INCLUDING ALL SERVICE MATTERS PERTAINING TO ALLOCATION OF CADRE), CONTEMPT APPEALS, COMPANY APPEALS, CRIMINAL CONTEMPT PETITIONS, MATTERS TO BE HEARD BY THE COMMERCIAL APPELLATE DIVISION, DIVISION BENCH CRIMINAL WRIT PETITIONS, DIVISION BENCH CRIMINAL APPEALS, CRIMINAL REVISIONS, CRIMINAL JAIL APPEALS, CRIMINAL GOVT. APPEALS, ALL HABEAS CORPUS PETITIONS, ALL APPEALS (INCLUDING UNDER THE FAMILY COURT ACTS) HEARD BY DIVISION BENCH, MATTERS IN WHICH CONSTITUTIONAL VALIDITY OF ANY ENACTMENT, ORDINANCE, RULE, BYE-LAW, REGULATION, POLICY ETC. HAVING THE FORCE OF LAW IS CHALLENGED, DEATH REFERENCE AND OTHER ASSIGNED MATTERS-ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	FA/110/2022	SURAJ ALIAS SURAJBHAN Versus SAVITA	PANKAJ KUMAR SHARMA	AKSHAY PRADHAN
	WITH IA/1/2022 FOR EXEMPTION APPLICATION			
2	FA/95/2023	LT COL KULDEEP SINGH NEGI Versus SMT AISHWARYA NEGI	PRABHAT BOHRA	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH
	CONNECTED WITH			
2(1)	FA/91/2024	AISHWARYA NEGI Versus COL KULDEEP SINGH NEGI	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION			
3	FA/177/2024	SAROJNI DEVI ALIAS SONI RAWAT Versus PARVATI DEVI AND OTHERS	JAGDISH SINGH BISHT	PRABHAKAR JOSHI DEPUTY S.G. RAJESH SHARMA
* FRESH CASES FOR ADMISSION *				
4	HABC/36/2024	NAHID ALVI Versus STATE OF UTTARAKHAND AND OTHERS	PARIKSHIT SAINI SUKHWANI SINGH	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
5	WPSB/281/2024	UNION OF INDIA AND OTHERS Versus HAV RAJAN KUMAR	LALIT SHARMA RAJESH SHARMA RAJESH SHARMA	
	WITH			

IA/1/2024 FOR INTERIM RELIEF APPLICATION

6	WPSB/282/2024	UNION OF INDIA AND OTHERS Versus HAV MANGAL SINGH SAMANT	LALIT SHARMA RAJESH SHARMA RAJESH SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
7	WPSB/284/2024	UNION OF INDIA AND OTHERS Versus HAV ANAND SINGH RAM SINGH	RAJESH SHARMA LALIT SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
8	SPA/354/2024	HEMWATI NANDAN BAHUGUNA Versus MOHIT GOYAL AND OTHERS	BHUWAN BHATT	PARIKSHIT SAINI DHARMENDRA BARTHWAL PRINCE CHAUHAN C.S.C. HEMANT PANT
	WITH IA/1/2024 FOR STAY APPLICATION			
9	CRLA/706/2024	MUKESH ALIAS MUNNA Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI SUKHWANI SINGH	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
10	WPSB/716/2024	RUCHIKA BHATT Versus HONBLE HIGH COURT OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	PANKAJ MIGLANI BHAGWAT MEHRA C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
11	WPSB/718/2024	UNION OF INDIA AND OTHERS Versus PUSHKAR SINGH	RAJESH SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
12	WPSB/719/2024	HITESH PANT AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	VIKRAMADITYA SHAH C S GAUTAM MEDHA PANDE	SIDDHARTHA SAH C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
		* TIME BARRED (FRESH CASES) *		
13	FA/210/2024	ANJUM RAHMAN Versus IMRAN HUSSAIN	BHUPENDRA PRASAD MAHAVIR KOHLI	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR INTERIM RELIEF APPLICATION			
14	AO/455/2024	LALIT MOHAN	PRADEEP	

Versus
AARTI AND OTHERS

KUMAR
CHAUHAN
ASHISH KUMAR
JEMINI
NAVEEN SINGH
MER

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION

15 CRLA/708/2024 VIRENDRA BAHADUR ASIF ALI G.A.
Versus
STATE OF UTTARAKHAND

WITH
IA/1/2024 FOR BAIL APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLA
IA/3/2024 FOR EXEMPTION APPLICATION

*** JUST AFTER FRESH MATTERS ***

16 WPMB/341/2024 PRAVEEN KUMAR PAWAS ASHISH JOSHI
Versus KULSHRESTHA C.S.C.
STATE OF UTTARAKHAND AND SANPREET
OTHERS SINGH AJMANI

CONNECTED WITH

16(1) WPMB/343/2024 OK HOTEL S BHUPENDRA ASHISH JOSHI
Versus SINGH C.S.C.
STATE OF UTTARAKHAND AND SANPREET
OTHERS SINGH AJMANI

WITH
IA/2/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

16(2) WPMB/345/2024 PRADEEP KUMAR DHINGRA SANDEEP ASHISH JOSHI
Versus TIWARI C.S.C.
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

16(3) WPMB/346/2024 NARENDRA CHANDRA TIWARI SANDEEP ASHISH JOSHI
Versus TIWARI C.S.C.
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

16(4) WPMB/347/2024 MULAKHRAJ ARORA SANDEEP
Versus TIWARI
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH
16(5) WPMB/351/2024 VINAY KUMAR VIRMANI SANDEEP ASHISH JOSHI
Versus TIWARI C.S.C.
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH
16(6) WPMB/352/2024 JITENDER PAL SINGH SANDEEP ASHISH JOSHI
Versus TIWARI C.S.C.
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH
16(7) WPMB/353/2024 BHOLA SHANKAR JOSHI SANDEEP ASHISH JOSHI
Versus TIWARI C.S.C.
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH
16(8) WPMB/354/2024 ANIL MUNGALI AND OTHERS SANDEEP ASHISH JOSHI
Versus TIWARI C.S.C.
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH
16(9) WPMB/355/2024 ASHOK KUMAR SANDEEP ASHISH JOSHI
Versus TIWARI C.S.C.
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH
16(10) WPMB/356/2024 GAUTAM ARORA SANDEEP ASHISH JOSHI
Versus TIWARI C.S.C.
STATE OF UTTARAKHAND AND PIYUSH TIWARI
OTHERS

WITH
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH
16(11) WPMB/359/2024 MANOJ ARORA SANDEEP ASHISH JOSHI
Versus TIWARI C.S.C.
STATE OF UTTARAKHAND AND PIYUSH TIWARI

OTHERS

WITH

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

16(12)	WPMB/360/2024	PRAVEEN KUMAR SINGHAL Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
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WITH

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

16(13)	WPMB/372/2024	ARVIND KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
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WITH

IA/2/2024 FOR WITHDRAWAL

CONNECTED WITH

16(14)	WPMB/380/2024	PANKAJ AGARWAL Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C. C.S.C.
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WITH

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

16(15)	WPMB/381/2024	PRANAUTI SHAH Versus STATE OF UTTARAKHAND AND OTHERS	S BHUPENDRA SINGH SANPREET SINGH AJMANI	ASHISH JOSHI C.S.C.
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CONNECTED WITH

16(16)	WPMB/386/2024	ANIL KUMAR GUPTA Versus STATE OF UTTARAKHAND AND OTHERS	S BHUPENDRA SINGH SANPREET SINGH AJMANI	ASHISH JOSHI
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** ADMISSION MATTERS (AFTER FRESH) ***

17	WPSB/292/2022	SARVESH SUYAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	DR. KARTIKEY HARI GUPTA RAVI BISHT C.S.C.
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WITH

IA/1/2022 FOR INTERIM RELIEF APPLICATION

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT

IA/6/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/7/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT

CONNECTED WITH

17(1)	WPSB/296/2022	ARUN RATURI AND OTHERS	M C PANT	DR. KARTIKEY
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Versus
STATE OF UTTARAKHAND AND
OTHERS

HARI GUPTA
RAVI BISHT
C.S.C.

WITH

IA/1/2022 FOR INTERIM RELIEF APPLICATION

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/5/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

CONNECTED WITH

17(2)	WPSB/363/2022	JYOTI SENER Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	DR. KARTIKEY HARI GUPTA RAVI BABULKAR RAVI BISHT C.S.C.
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WITH

IA/1/2022 FOR INTERIM RELIEF APPLICATION

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

17(3)	WPMB/141/2023	BOARD OF MANAGEMENT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHOBHIT SAHARIA	DR. KARTIKEY HARI GUPTA DEPUTY S.G. C.S.C.
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WITH

IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/3/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

17(4)	WPMB/152/2023	COMMITTEE OF MANAGEMENT Versus UNION OF INDIA AND OTHERS	AJAY VEER PUNDIR	DR. KARTIKEY HARI GUPTA C.S.C. RAJESH SHARMA DEPUTY S.G.
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CONNECTED WITH

17(5)	WPMB/155/2023	BOARD OF MANAGEMENT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHOBHIT SAHARIA	DR. KARTIKEY HARI GUPTA DEPUTY S.G. RAJESH SHARMA (CETRAL GOVT. S.C.) C.S.C.
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WITH

IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

17(6)	WPMB/156/2023	BOARD OF MANAGEMENT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHOBHIT SAHARIA	DR. KARTIKEY HARI GUPTA RAJESH SHARMA (CENTRAL GOVT. S.C.) DEPUTY S.G. C.S.C.
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WITH

IA/1/2023 FOR STAY APPLICATION

IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

17(7)	WPMB/163/2023	COMMITTEE OF MANAGEMENT Versus STATE OF UTTARAKHAND AND OTHERS	MUNISH BHARDWAJ	DR. KARTIKEY HARI GUPTA D C S RAWAT (CENTRAL GOVT. S.C.) DEPUTY S.G. C.S.C.
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WITH

IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

17(8)	WPMB/167/2023	CHINMAYA EDUCATION SOCIETY AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	MUNISH BHARDWAJ	DR. KARTIKEY HARI GUPTA DEPUTY S.G. C.S.C.
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CONNECTED WITH

17(9)	WPMB/168/2023	MUNICIPAL P G COLLEGE AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SHOBHIT SAHARIA BHUWAN BHATT	DR. KARTIKEY HARI GUPTA DEPUTY S.G. C.S.C.
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CONNECTED WITH

17(10)	WPMB/169/2023	COMMITTEE OF MANAGEMENT , SHRI GURU RAM RAI PG COLLEGE Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SAGAR GAUR RANGOLI PUROHIT	DR. KARTIKEY HARI GUPTA DEPUTY S.G. C.S.C.
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CONNECTED WITH

17(11)	WPMB/172/2023	BOARD OF MANAGEMENT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHAILENDRA NAURIYAL SHIVANAND BHATT RITUPARNA JOSHI	DR. KARTIKEY HARI GUPTA DEPUTY S.G. C.S.C.
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WITH

IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

17(12)	WPMB/174/2023	MAHADEVI KANYA PTHSHALA PG COLLEGE Versus STATE OF UTTARAKHAND AND OTHERS	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH VIKAS BAHUGUNA	DR. KARTIKEY HARI GUPTA RAJESH SHARMA (CENTRAL GOVT. S.C.) DEPUTY S.G. C.S.C.
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WITH

IA/2/2024 FOR IMPLEADMENT APPLICATION

18	CRLA/495/2024	JAVED SIDDIQUI AND ANR AND	PIYUSH GARG	G.A.
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ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS

JAI KRISHNA
PANDEY
LALIT SHARMA

WITH
IA/1/2024 FOR BAIL APPLICATION

19 WPSB/692/2024 DEEPAK KUMAR
Versus
REGISTRAR COOPERATIVE
SOCIETIES AND ANOTHER

MANOJ SAH
B S ADHIKARI

SANTOSH
KUMAR SAH
C.S.C.

WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR IMPLEADMENT APPLICATION

20 WPCRL/1248/2024 SADHNA AND ANR AND ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS

RAJEEV SHARMA

G.A.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

21 IA/1/2024 FOR BAIL APPLICATION
IN
CRLA/334/2019 SUDHIR TIWARI
Versus
STATE OF UTTARAKHAND

SIDDHARTHA
SAH (AMICUS
CURIAE)
I P GAIROLA

L.K.TIWARI
G.A.

22 IA/1/2023 FOR BAIL APPLICATION
IN
CRLA/734/2023 HARENDRA CHAUHAN
Versus
STATE OF UTTARAKHAND

SAURAV
ADHIKARI
CHANDRA
SHEKHAR JOSHI

G.A.

CONNECTED WITH

22(1) IA/1/2023 FOR BAIL APPLICATION
IN
CRLA/776/2023 ISHWARI SINGH
Versus
STATE OF UTTARAKHAND

LALIT SHARMA
NAVEEN SINGH
BISHT
AZMEEN

G.A.

CONNECTED WITH

22(2) IA/1/2023 FOR BAIL APPLICATION
IN
CRLA/781/2023 PAPPU SINGH RANA
Versus
STATE OF UTTARAKHAND

LALIT SHARMA
NAVEEN SINGH
BISHT
AZMEEN

G.A.

CONNECTED WITH

22(3) CRLA/785/2023 MUNNI DEVI
Versus
STATE OF UTTARAKHAND

DEEP PRAKASH
BHATT

G.A.

CONNECTED WITH

22(4) IA/1/2023 FOR BAIL APPLICATION
IN

CRLA/786/2023 JIWAN SINGH
Versus
STATE OF UTTARAKHAND

DEEP PRAKASH G.A.
BHATT

CONNECTED WITH

22(5) IA/1/2023 FOR BAIL APPLICATION
IN

CRLA/883/2023 SURESH SINGH RANA
Versus
STATE OF UTTARAKHAND

DEEP PRAKASH G.A.
BHATT

*** FOR FINAL HEARING (AFTER FRESH) ***

23 GA/24/2017 STATE OF UTTARAKHAND
Versus
BHAGWAN SINGH RAUTHAN AND
ANOTHER

G.A. VIKAS
BAHUGUANA

*** SERVICE MATTERS ***

24 WPSB/402/2016 DR. SWARAJ SINGH
Versus
UTTARAKHAND SANSKRIT
UNIVERSITY

SHAIENDRA ASHISH JOSHI
NAURIYAL
SHASHANK
PANDEY,
SHIKHAR
KACKAR,
AKSHAY
PRADHAN

WITH

CLMA/10946/2016 FOR INTERIM RELIEF APPLICATION
CLMA/13677/2017 FOR APPLICATION FOR AMENDMENT
CLMA/6561/2018 FOR APPLICATION FOR AMENDMENT
IA/13678/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

24(1) WPSB/32/2017 DR. SWARAJ SINGH
Versus
UTTARAKHAND SANSKRIT
UNIVERSITY AND OTHERS

SHASHANK ASHISH JOSHI
PANDEY C.S.C.
SHAIENDRA C.S. RAWAT
NAURIYAL ADDL C.S.C.
AKSHAY (U.P.)
PRADHAN
SHIKHAR
KACKER

WITH

CLMA/607/2017 FOR INTERIM RELIEF APPLICATION
IA/608/2021 FOR TAKING COUNTER AFFIDAVIT ON RECORDS

25 WPSB/622/2022 KANWAR AMNINDER SINGH
Versus
HONBLE HIGH COURT OF
UTTARAKHAND AND OTHERS

PRASANNA HARI MOHAN
KARNATAK BHATIA
VIKAS DHARMENDRA
BAHUGUNA BARTHWAL
C.S.C.
ALTAF HUSSAIN
D.S.PATNI

WITH

IA/3/2024 FOR MISCELLANEOUS APPLICATION
IA/4/2024 FOR RECALL APPLICATION

26	WPSB/159/2023	CENTRAL WORKING SAMITI OF ONGC RETIRED EMPLOYEES AND OTHERS Versus OIL AND NATURAL GAS CORPORATION AND OTHERS	M C PANT SHAGUN NEGI	PIYUSH GARG DEPUTY S.G. AAZMEEN SHEIKH
27	WPSB/255/2023	TRIBHUWAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY ANANT DHAKA	RAMJI SHRIVASTAVA DUSHYANT MAINALI SHIVANAND BHATT C.S.C.
28	WPSB/468/2023	VINEET JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	ANIL K BISHT	VINAY BHATT MOHD. SHAFY MOHD SHAFY C.S.C.
		WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION		
29	WPSB/535/2023	STATE OF UTTARAKHAND AND ANOTHER Versus TARA CHANDRA PANT AND OTHERS	C.S.C.	M C PANT
		WITH IA/1/2023 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT		
30	WPSB/225/2024	RITIKA BISHT Versus STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	ASHISH JOSHI PANKAJ MIGLANI C.S.C.
31	WPSB/320/2024	UNION OF INDIA AND OTHERS Versus THAN SINGH	RAJESH SHARMA	
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
		CONNECTED WITH		
31(1)	WPSB/126/2024	UNION OF INDIA AND OTHERS Versus RAKESH SINGH	LALIT SHARMA RAJESH SHARMA	
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
		CONNECTED WITH		
31(2)	WPSB/127/2024	UNION OF INDIA AND OTHERS Versus HAV PREM SINGH	LALIT SHARMA RAJESH SHARMA	
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		

	CONNECTED WITH			
31(3)	WPSB/128/2024	UNION OF INDIA AND OTHERS Versus UTTAM SINGH	LALIT SHARMA RAJESH SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
32	WPSB/322/2024	UNION OF INDIA AND OTHERS Versus RAJENDRA SINGH	RAJESH SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
33	WPSB/326/2024	UNION OF INDIA AND OTHERS Versus LACHHAM SINGH	RAJESH SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
34	WPSB/327/2024	UNION OF INDIA AND OTHERS Versus NARESH NAUDIYAL	RAJESH SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
35	WPSB/360/2024	UNION OF INDIA AND OTHERS Versus LANCE NAIK RANJEET SINGH	RAJESH SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
36	WPSB/453/2024	DR MEGHNA PARWAL Versus STATE OF UTTARAKHAND AND OTHERS	I D PALIWAL	C.S.C.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
37	WPSB/621/2024	SURAJ ADHIKARI Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	PANKAJ MIGLANI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
38	WPSB/630/2024	BHAWNA KOTHARI Versus STATE OF UTTARAKHAND AND ANOTHER	PANKAJ SHARMA B D PANDE	PANKAJ MIGLANI MENKA TRIPATHI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
39	WPSB/713/2024	ANCHALESH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SS YADAV	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			

*** ORDERS ON APPLICATIONS ***

- 40 IA/14592/2024 FOR EXEMPTION APPLICATION
IA/14593/2024 FOR SECOND BAIL APPLICATION
IN
CRLA/306/2018 SUSHIL KUMAR RAJENDRA G.A.
Versus ARYA(LEGAL
STATE OF UTTARAKHAND AID)
NEELIMA
MISHRA (FREE
LEGAL AID)
CHETNA
LATWAL
- 41 CLMA/17678/2018 FOR STAY APPLICATION
IA/4986/2019 FOR MISCELLANEOUS APPLICATION
CLMA/6691/2019 FOR MISCELLANEOUS APPLICATION
IA/8063/2019 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/8148/2019 FOR MISCELLANEOUS APPLICATION
IA/8295/2019 FOR MISCELLANEOUS APPLICATION
IN
WPCRL/2113/2018 UMESH KUMAR SHARMA KAILASH BIRENDRA
Versus CHANDRA SINGH
STATE OF UTTARAKHAND AND AAMIR KHAN ADHIKARI
OTHERS GOPAL K. VERMA KHUSHBOO
KARAN GOGNA TIWARI SHARMA
JITENDRA ANKUR SHARMA
CHAUDHARY PRATEEK
TRIPATHI
BIRENDRA
SINGH
ADHIKARI
G.A.
N.S. PUNDIR
ARVIND SHUKLA
VIPUL SHARMA
RAMJI
SHRIVASTAVA

NOTE : AT 02:00 P.M.

CONNECTED WITH

- 41(1) CLMA/6199/2019 FOR STAY APPLICATION
IN
WPCRL/690/2019 SHIVAM BHATIA MAYANK JOSHI G.A.
Versus ADITYA SINGH
STATE OF UTTARAKHAND AND LALIT SHARMA
OTHERS
- 42 IA/1/2024 FOR BAIL APPLICATION
IN
CRJA/75/2023 SUNDER LAL SANJAY KUMAR G.A.
Versus TIWARI
STATE OF UTTARAKHAND O
- 43 IA/1/2023 FOR BAIL APPLICATION
IN
CRLA/85/2023 VIKRAM SINGH PRABHA G.A.

	Versus STATE OF UTTARAKHAND	NAITHANI SANJAY BHATT VIJAY JOSHI AVIDIT NOLIYAL MANOJ KUMAR	
44	IA/1/2023 FOR BAIL AND SUSPENSION OF SENTENCE IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN CRLA/293/2023	SHIV CHANDER SAHNI Versus STATE OF UTTARAKHAND	DIVYA JAIN G.A.
45	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION IN CRLA/348/2023	GANESH RAM Versus STATE OF UTTARAKHAND	G C KANDPAL VINOD TIWARI G.A
46	IA/1/2023 FOR BAIL APPLICATION IN CRLA/486/2023	SURAJ BORA Versus STATE OF UTTARAKHAND	NANDAN ARYA M S DHAPOLA ARUN KUMAR G.A.
47	IA/1/2023 FOR BAIL APPLICATION IN CRLA/670/2023	CHHAVI YADAV Versus STATE OF UTTARAKHAND	P S DHAMI H S RAWAL G.A.
48	IA/1/2023 FOR BAIL APPLICATION IN CRLA/710/2023	SAJAN ALIAS SUMIT Versus STATE OF UTTARAKHAND	HARI OM BHAKUNI G.A.
	CONNECTED WITH		
48(1)	CRLA/675/2023	SALMAN AHMAD Versus STATE OF UTTARAKHAND	YOGESH UPADHYAY P C PETSHALI G.A.
	CONNECTED WITH		
48(2)	IA/1/2023 FOR BAIL APPLICATION IN CRLA/711/2023	RAVEENA ARYA ALIAS RUBI Versus STATE OF UTTARAKHAND	HARI OM BHAKUNI G.A.
49	IA/1/2023 FOR BAIL APPLICATION IN CRLA/762/2023	SAHBAN Versus STATE OF UTTARAKHAND	BHARAT SINGH G.A.
50	IA/1/2023 FOR BAIL APPLICATION IN CRLA/874/2023	FARMAAN	SMT. MONIKA G.A.

		Versus STATE OF UTTARAKHAND	PANT	
51	IA/1/2024 FOR BAIL APPLICATION IN CRLA/31/2024	BHARAT SINGH Versus STATE OF UTTARAKHAND	R S SAMMAL PIYUSH SAMMAL SARITA BISHT	G.A.
	NOTE : CASE IS DEFECTIVE.			
	CONNECTED WITH			
51(1)	CRLA/48/2024	SHYAM SINGH Versus STATE OF UTTARAKHAND	D S MEHTA	G.A.
52	IA/1/2024 FOR BAIL APPLICATION IN CRLA/229/2024	SUMIT SINGH PANWAR Versus STATE OF UTTARAKHAND	VIVEK SHUKLA BHUVNESH JOSHI GAURAV SINGH	G.A.
53	IA/2/2024 FOR BAIL AND SUSPENSION OF SENTENCE IN CRLA/239/2024	KANSHU Versus STATE OF UTTARAKHAND	RAJEEV SHARMA	G.A.
54	IA/1/2024 FOR BAIL APPLICATION IN CRLA/242/2024	SUNNY KUMAR Versus STATE OF UTTARAKHAND	SACHIN KUMAR SHARMA VISHWA KETU VAIDYA	G.A.
55	IA/2/2024 FOR BAIL APPLICATION IN CRLA/280/2024	SHAHID Versus STATE OF UTTARAKHAND	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.
56	IA/1/2024 FOR BAIL APPLICATION IN CRLA/421/2024	DALEEP SINGH Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
57	IA/1/2024 FOR BAIL APPLICATION IN CRLA/464/2024	SUNIL Versus STATE OF UTTARAKHAND	NANDAN ARYA	G.A.
	* ORDER ON APPLICATIONS (TIME BARRED CASES) *			
58	SPLA/101/2023	STATE OF UTTARAKHAND Versus	G.A.	ABHISHEK VERMA

VIKAS KASHYAP AND ANOTHER

CONNECTED WITH

- 58(1) IA/1/2023 FOR DELAY CONDONATION APPLICATION IN TIME BARRED GA
IN
GA/40/2023 STATE OF UTTARAKHAND G.A. RAJENDRA
Versus SINGH AZAD
VIKAS KASHYAP AND ANOTHER ABHISHEK
VERMA
- 59 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IN
FA/117/2024 VIDHNESHWARI GAURAV SINGH
Versus
ROHIT RANA
- 60 SPLA/286/2024 STATE OF UTTARAKHAND G.A.
Versus
SUBHAM UPADHYAY AND
OTHERS
- CONNECTED WITH
- 60(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
GA/180/2024 STATE OF UTTARAKHAND G.A. D C S RAWAT
Versus
SUBHAM UPADHYAY AND
OTHERS
- 61 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IN
AO/306/2024 SANGEETA RANI SHRUTI JOSHI M C UPADHYAY
Versus A M SAKLANI
SANTOSH KUMAR

*** ORDER MATTERS ***

- 62 FA/155/2017 PRAKASH SINGH RAWAT RAMJI A M SAKLANI
Versus SHRIVASTAVA
SMT GANGI ANKUR SHARMA
- WITH
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
- 63 FA/127/2018 SMT. REENA DEVI MANGAL SINGH TEJAS
Versus CHAUHAN AGARRWAL
BHUMESHWAR SHRUTI JOSHI SANGEETA
HARGOVIND BHARDWAJ
PANT
- 64 FA/158/2018 GULZAR AHAMAD PARIKSHIT SAINI PREM KAUSHAL
Versus HARSH
SMT. SHAILAKHAN GULZAR VARDHAN
DHANIK
SANDEEP
KUMAR
IMRAN ALI
KHAN

WITH
IA/15567/2024 FOR INTERLOCUTORY APPLICATION WITH SUPPLEMENTARY AFFIDAVIT

65	FA/2/2019	POONAM RANI Versus HEMANT CHAUDHARY	NEERAJ GARG	SHAILENDRA NAURIYAL
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CONNECTED WITH

65(1)	FA/3/2019	POONAM RANI Versus HEMANT CHAUDHARY	NEERAJ GARG	SHAILENDRA NAURIYAL
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66	FA/57/2022	ANJANA RATURI Versus AJAY RATURI	D BARTH WAL	RAJAT MITTAL
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WITH

IA/1/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT

CONNECTED WITH

66(1)	CRLR/38/2022	AJAY RATURI Versus STATE OF UTTARAKHAND AND OTHERS	RAJAT MITTAL	INDER PAL KOHLI D.BARTH WAL G.A.
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CONNECTED WITH

66(2)	CRLR/99/2022	ANJANA RATURI AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	D.BARTH WAL	RAJAT MITTAL G.A.
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WITH

IA/1/2022 FOR INTERIM RELIEF APPLICATION

*** ADMISSION MATTERS ***

67	FA/12/2021	ASHISH KUMAR JAIN Versus PRIYA JAIN	DEVESH GHILDIYAL	PRADEEP KUMAR CHAUHAN
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WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION

68	FA/212/2022	VINEET BAHGUNA Versus NEHA GOEL	DEVESH UPRETI JITENDRA KUMAR	L.K. TIWARI
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69	WPMS/3006/2022	NAVEEN RASTOGI Versus DISTRICT MAGISTRATE DEHRADUN AND OTHERS	NAVNISH NEGI	RAHUL CONSUL BHUVAN BHATT C.S.C.
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WITH

IA/1/2022 FOR STAY APPLICATION

IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

70	WPIL/9/2023	SAGAR GIRI Versus STATE OF UTTARAKHAND AND OTHERS	SHOBHIT SAHARIA	LALIT BELWAL VIJAY BHATT PRABHA NAITHANI SHAILABH PANDEY DEVESH PANDE C.S.C.
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WITH

IA/3/2023 FOR MISCELLANEOUS APPLICATION

IA/4/2023 FOR MISCELLANEOUS APPLICATION

IA/5/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

IA/6/2024 FOR INTERVENTION APPLICATION

71 FA/155/2023 AMARDEEP SINGH SAINI PRANAV SINGH
Versus
HIMANSHI SAINI

WITH

IA/1/2023 FOR STAY APPLICATION

72 SPA/299/2023 VIKRAM NEGI YOGESH KUMAR ASHISH JOSHI
Versus SHARMA C.S.C.
UTTARAKHAND PUBLIC SERVICE
COMMISSION AND OTHERS PIYUSH
TIWARI, RAHUL
BHATT, G C
JOSHI, SANDEEP
TIWARI,

WITH

IA/1/2023 FOR STAY APPLICATION

IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

73 AO/343/2023 MS VISHWA INFRASTRUCTURE RAHUL KAPOOR C S C
AND SERVICES PRIVATE LIMITED SONIA CHAWLA
Versus
STATE OF UTTARAKHAND

WITH

IA/1/2023 FOR STAY APPLICATION

IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/5/2024 FOR INTERIM RELIEF APPLICATION

74 FA/29/2024 SNEHA ANKUR SHARMA SAGAR KOTHARI
Versus RAJAT MITTAL
DEVENDRA YADAV

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION

75 AO/106/2024 PEM TSHERING HIMANSHU PAL RAJAT MITTAL
Versus MITALI ARORA
PIA PEM TSHERING

WITH

IA/2/2024 FOR STAY APPLICATION

IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

NOTE : MENTIONED CASE.

76 FA/131/2024 AASHIS CHAMOLI SANJAY RATURI NEERAJ GARG
Versus SADHANA ALIAS RANI RAJENDRA ARYA
YASHPAL SINGH

77	FA/151/2024	SHUBHAM RANA Versus PRIYANKA MATHUR	RAJESH S NAGARKOTI B S MAHARA B S BHANDARI	
78	FA/162/2024	NIRMAL KAUR Versus AMARJEET SINGH	PIYUSH GARG	VISHESH SRIVASTAVA RAMJI SHRIVASTAVA (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
79	WPPIL/174/2024	SUO MOTU PIL Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI	C.S.C. ADITYA PRATAP SINGH
80	WPMB/324/2024	SUDHIR KUMAR WINDLASS Versus UNION OF INDIA AND OTHERS	SAHIL MODI SUBHASH CHANDRA ABHIMANSHU DHYANI NAVNEET KAUSHIK	PIYUSH GARG DEPUTY S.G.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
81	WPMB/415/2024	MS RAJENDRA SINGH CHUPHAL A PARTNERSHIP FIRM Versus STATE OF UTTARAKHAND AND OTHERS	VIJAY BHATT SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	SHOBHIT SAHARIA C.S.C. S S CHAUHAN
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
82	WPMB/529/2024	GARHWAL BUILDWELL PVT LTD Versus UTTARAKHAND RURAL ROADS DEVELOPMENT AGENCY AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI ARMAAN PRATAP SINGH	S S CHAUHAN
	WITH IA/1/2024 FOR STAY APPLICATION			
83	WPMB/531/2024	MS AJAB SINGH RANA AND BROS Versus STATE OF UTTARAKHAND AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI	S S CHAUHAN
	WITH IA/1/2024 FOR STAY APPLICATION			
84	WPMB/532/2024	SRI SAI TRADING COMPANY Versus NATIONAL HIGHWAYS AUTHORITY OF INDIA AND OTHERS	NIRANKAR SINGH PREM PRAKASH SINGH PHARTIYAL	NARESH PANT
	WITH			

*** FOR FINAL HEARING ***

85	FA/17/2021	ADIL HUSSAIN ANSARI ALAIS ATUL SHARMA Versus URJA SHARMA	JITENDRA CHAUDHARY HIMANSHU PAL DEVENDRA SINGH	POORAN SINGH RAWAT
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WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

86	FA/105/2022	RAVINDRA SHEKHAR KANDWAL Versus PRAMILA KANDWAL	RAVEENDRA SINGH BISHT GIRVEER CHAND	
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Causelists generated for Bench ID- 1186 and causlist ID- (1001) 20/11/2024 05:53:28 pm(274)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER-03

THURSDAY, NOVEMBER 21, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPEALS AGAINST ORDERS, CIVIL CONTEMPT PETITIONS OF THE YEAR 2022 AND ONWARDS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	RERA APPEAL/6/2021	RESIZONE BUILDWILL PVT. LTD. Versus SANDEEP GUSAIN	BHUPESH KANDPAL	ALOK MAHRA (FOR CAVEATOR)
	WITH IA/1/2021 FOR EXEMPTION APPLICATION IA/3/2021 FOR STAY VACATION APPLICATION IA/4/2024 FOR MISCELLANEOUS APPLICATION			
* FRESH CASES FOR ADMISSION *				
2	CLR/104/2024	PARVINDER SINGH KUKREJA Versus VIJAY KUMAR	ABHILASHA TOMAR DHARMENDRA BARTH WAL SANDEEP KOTHARI	JAI KRISHNA PANDEY PIYUSH GARG (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
3	CLCON/395/2024	SUNIL KUMAR Versus DINESH SINGH	NISHA BORA SUNDER SINGH MEHRA D S MEHTA	
	WITH IA/1/2024 FOR AMENDMENT			
4	CLCON/411/2024	HARISH CHANDRA Versus KAMENDRA SINGH AND OTHERS	ARVIND KUMAR SHARMA	
* OLD MATTERS *				
5	AO/129/2012	RAJESH SINGH DHAMI Versus IFFCO TOKIO GENERAL INSURANCE COMPANY AND OTHERS	HARI MOHAN BHATIA	SIDDHARTHA SAH BHARAT TEWARI PULAK AGARWAL H C PANDE
6	AO/190/2012	SMT. PUSHPAWATI AND OTHERS Versus SHRI MOHAMMAD IKRAM AND	RAMJI SHRIVASTAVA	SARVESH AGARWAL BHARAT TEWARI

		OTHERS		PULAK AGARWAL
7	AO/93/2014	SMT. RAKHI ATREY AND OTHERS Versus S.B.I GENERAL INSURANCE COMPANY LIMITED AND OTHERS	GAURAV SINGH MITRA BHASKAR SHAH YASHASAWI SHAH KSHITIJ SAH ADITYA SHARMA P S BISHT SIDDHARTHA SINGH	
8	AO/644/2015	RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus SMT. MANJU SHARMA AND OTHERS	SARVESH AGARWAL BHARAT TEWARI PULAK AGARWAL	PAIKSHIT SAINI MOHD SAFDAR
9	C482/824/2015	VIVEK SINGH CHAUHAN AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	TANUJ SEMWAL ADITYA SINGH PRANAV SINGH	G.A. YASHPAL SINGH, RAJENDRA ARYA, NEERAJ GARG
* <u>ADMISSION MATTERS (AFTER FRESH)</u> *				
10	SA/119/2024	APARNA VAISH Versus UTTAR PRADESH FINANCIAL CORPORATION AND OTHERS	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH	NARESH PANT RAUNAK PANT
WITH IA/1/2024 FOR STAY APPLICATION				
* <u>ORDERS ON APPLICATIONS (AFTER FRESH)</u> *				
11	MCC/6/2024 FOR RESTORATION APPLICATION IA/7/2024 FOR DELAY CONDONATION APPLICATION IN FA/18/2021	DHARMENDRA KAUSHIK Versus SASHI BHATT AND ANOTHER	RAKSHIT JOSHI	P S BIST SIDDHARTHA SINGH
* <u>ORDERS ON APPLICATIONS</u> *				
12	IA/16426/2024 FOR SUBSTITUTION APPLICATION IA/16427/2024 FOR MISCELLANEOUS APPLICATION IN WPMS/1855/2006	SMT. SHANTI DEVI AND ANOTHER Versus COURT OF ADDITIONAL DISTRICT JUDGE AND OTHERS	PIYUSH GARG B P S MER	NEERAJ GARG VIKAS BAHUGUNA SUNIL UPADHYAYA NAVEEN TEWARI
13	CLMA/13455/2013 FOR STAY APPLICATION IA/13456/2022 FOR SUBSTITUTION APPLICATION IA/13457/2022 FOR DELAY IN SUBSTITUTION IA/13460/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT			

IN
CLR/134/2013 SHAH MANSOOR EJAZ SABRI TAPAN SINGH DHARMENDRA
AND ANOTHER BARTH WAL
Versus VINAY BHATT
THE UTTARANCHAL (NOW T. A. KHAN
UTTARAKHAND) SUNNI CENTRAL
BOARD OF WAQF

CONNECTED WITH

13(1) CLMA/13023/2013 FOR STAY APPLICATION
IA/13024/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/13025/2024 FOR SUBSTITUTION APPLICATION
IA/13026/2024 FOR DELAY CONDONATION APPLICATION
IA/13027/2024 FOR MISCELLANEOUS APPLICATION

IN
CLR/127/2013 THE UTTARAKHAND SUNNI DHARMENDRA
CENTRAL BOARD OF WAKFS BARTH WAL
Versus VINAY BHATT
SHAH MANSOOR EJAZ SABRI AND T.A. KHAN
ANOTHER

14 IA/13565/2024 FOR URGENCY APPLICATION
IN
AO/67/2018 ICICI LOMBARD GENERAL RAMJI VIKAS KUMAR
INSURANCE COMPANY LIMITED SHRIVASTAVA GUGLANI
Versus
SMT. LALITA SINGH AND OTHERS

15 IA/2/2023 FOR MISCELLANEOUS APPLICATION
IA/4/2024 FOR URGENCY APPLICATION
IN
CLR/70/2018 SANJAY KUMAR GOYAL AND AJAY VEER ANSHU KUMAR
ANOTHER PUNDIR
Versus P S BISHT
SMT. KAMRUNISHA AND OTHERS

CONNECTED WITH

15(1) IA/2/2023 FOR MISCELLANEOUS APPLICATION
IA/3/2024 FOR SUBSTITUTION APPLICATION
IN
CLR/71/2018 SANJAY KUMAR GOYAL AJAY VEER ANSHU KUMAR
Versus PUNDIR
SHAMSHER ALI P S BISHT

16 IA/10214/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/10215/2024 FOR SUBSTITUTION APPLICATION
IN
SA/2/2019 SHIV MANDIR THROUGH ITS SUNIL CHANDRA C.S.C.
INTEJAMKARTA MANAGER RAJENDRA
RAJGIRI TAMTA
Versus MAHAVIR S
DISTRICT INSPECTOR OF TYAGI
SCHOOL/CHIEF EDUCATION
OFFICER DISTRICT UDHAM
SINGH NAGAR AND OTHERS

CONNECTED WITH

16(1) CLCON/100/2022 SHIV MANDIR THROUGH ITS SUNIL CHANDRA

INTEJAMKARTA
Versus
ASHOK KUMAR SINGH AND
OTHERS

RAJENDRA
TAMTA

- 17 IA/1/2021 FOR INTERIM RELIEF APPLICATION
IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
SA/71/2021 SHEKHAR SINGH C K SHARMA VEER KUNWAR
Versus SINGH
THAKUR SINGH AND OTHERS C.S.C.
- 18 IA/4/2024 FOR COMPROMISE APPLICATION
IN
SA/2/2022 SWARAJ GUPTA AND OTHERS NEERAJ GARG PIYUSH GARG
Versus
MUKESH KUMAR GUPTA AND
OTHERS
- CONNECTED WITH
- 18(1) IA/1/2022 FOR INTERIM RELIEF APPLICATION
IA/4/2024 FOR COMPROMISE APPLICATION
IN
SA/4/2022 SWARAJ GUPTA AND OTHERS NEERAJ GARG PIYUSH GARG
Versus
MUKESH KUMAR GUPTA AND
OTHERS
- 19 IA/2/2022 FOR EXEMPTION APPLICATION
IA/3/2022 FOR STAY APPLICATION
IA/7/2024 FOR URGENCY APPLICATION
IN
FA/48/2022 JABIR AND OTHERS VINAY BHATT MOHD SAFDAR
Versus
RUKHSANA AND OTHERS
- 20 IA/1/2022 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN
CLR/109/2022 M/S H S REALTORS INDIA PARITOSH VANDANA
PRIVATE LIMITED AND OTHERS DALAKOTI SINGH
Versus VIKAS GOYAL
M/S SINAG TOURISM PRIVATE
LIMITED
- CONNECTED WITH
- 20(1) IA/1/2022 FOR STAY APPLICATION
IN
AO/463/2022 M/S H S REALTORS INDIA PARITOSH VIKAS GOYAL
PRIVATE LIMITED AND OTHERS DALAKOTI
Versus VIKAS
M/S SINAG TOURISM PRIVATE BAHUGUNA
LIMITED
- 21 IA/3/2023 FOR MISCELLANEOUS APPLICATION
IA/9/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN
WPMS/2789/2022 FAKARUDDIN AND OTHERS ADITYA SINGH ASHISH JOSHI

Versus
NAGAR NIGAM DEHRADUN
THROUGH ITS MUKHYA NAGAR
ADHIKARI AND OTHERS

LOCHAN SAH

SANJEEV SINGH
C.S.C.
C S RAWAT

CONNECTED WITH

- 21(1) MCC/461/2018 FOR REVIEW APPLICATION
CLMA/3795/2018 FOR DELAY CONDONATION APPLICATION IN REVIEW
IA/5947/2024 FOR URGENCY APPLICATION
IN
SA/61/2012
- NAGAR NIGAM DEHRADUN,
THROUGH ITS MUKHYA NAGAR
ADHIKARI
Versus
SMT. RASHIDAN AND OTHERS
- S S CHAUHAN
C.S.RAWAT
ASHISH KUMAR
JOSHI
SUNIL
UPADHYAYA
- AMISH TEWARI
ADITYA SINGH
PRAGYNAND
TIWARI
C.S.C.
V D BISEN
PARESH
SHREENATH
SHARMA
- 22 IA/1/2023 FOR STAY APPLICATION
IA/2/2024 FOR INTERVENTION APPLICATION
IN
SA/146/2023
- AUROVALLEY ASHRAM TRUST,
RISHIDWAR, RAIWALA DISTT.
DEHRADUN AND ORS AND
OTHERS
Versus
A. K. MISHRA AND ANOTHER
- VIKAS KUMAR
GUGLANI
RAHUL KUMAR
- PAWAN MISHRA
C.S.C.
- 23 IA/1/2023 FOR STAY APPLICATION
IA/2/2024 FOR URGENCY APPLICATION
IN
AO/160/2023
- UNITED INDIA INSURANCE
COMPANY
Versus
KHIMA DEVI AND ANOTHER
- PRABHAT PANDE
- MANJU
BAHUGUNA
- 24 IA/1/2024 FOR IMPLEADMENT APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION
IN
CLCON/293/2023
- NARENDRA SINGH RANA
Versus
SARASWATI PRAKASH SATI AND
ANOTHER
- SANDEEP
KOTHARI
ALOK KUMAR
- C.S.C.
- 25 IA/2/2024 FOR URGENCY APPLICATION
IN
CLCON/321/2023
- RIKHLA DEVI
Versus
DINESH SINGH AND OTHERS
- RAHUL CONSUL
- 26 IA/2/2024 FOR MONEY WITHDRAWAL APPLICATION
IN
AO/67/2024
- RELIANCE GENERAL INSURANCE
COMPANY LTD.
Versus
BABITA SHARMA AND OTHERS
- BHARAT TEWARI
PULAK
AGARWAL
- RAVINDRA S
RAWAT

27 IA/1/2024 FOR RECALL APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN
CLCON/193/2024 POWER TRANSMISSION VINAY KUMAR S S YADAV
CORPORATION OF UTTARAKHAND
LIMITED AND ANOTHER
Versus
PRAVEEN TANDON

28 IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COMPLIANCE AFFIDAVIT
IA/2/2024 FOR RECALL APPLICATION
IA/3/2024 FOR RECALL APPLICATION
IN
CLCON/258/2024 CHANDRA SINGH THAPA CHITRARTH SANDEEP
Versus KANDPAL KOTHARI
ALOK KUMAR PANDEY AND DEVESH
ANOTHER KANDPAL

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

29 CLMA/6211/2014 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO
IA/6212/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
AO/249/2014 SMT. SAROJ DEVI AND OTHERS ASHISH
Versus AGARWAL
THE NEW INDIAN ASSURANCE SHANKAR
COMPANY AND ANOTHER AGGARWAL
RAJAT MITTAL

CONNECTED WITH

29(1) IA/4845/2014 FOR MISCELLANEOUS APPLICATION
IN
AO/148/2014 THE NEW INDIA ASSURANCE D C S RAWAT ATUL
COMPANY BAHUGUNA
Versus ASHISH
SMT. SAROJ DEVI AND OTHERS AGARWAL
VAIBHAV JAIN
RAJAT MITTAL
SHANKAR
AGGARWAL

30 CLMA/12720/2019 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO
IN
AO/389/2019 SMT. GURMEET KAUR AND BHUPENDRA
OTHERS PRASAD
Versus SYED NADIM
JAGDISH CHANDRA PANDEY AND
OTHERS

31 IA/1/2022 FOR INTERIM RELIEF APPLICATION
IA/2/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO
IA/3/2022 FOR MISCELLANEOUS APPLICATION
IN
AO/441/2022 BHUWAN CHANDRA JOSHI C S C SHAILABH
Versus SIDDHARTH PANDEY
RAMESH RAM AND OTHERS BANKOTI

32 IA/1/2023 FOR DELAY CONDONATION APPLICATION

IA/2/2023 FOR STAY APPLICATION
IA/3/2023 FOR DELAY CONDONATION APPLICATION
IA/4/2023 FOR SUBSTITUTION APPLICATION
IA/5/2023 FOR DELAY IN SETTING ASIDE ABATEMENT APPLICATION
IA/6/2023 FOR SETTING ASIDE ABATEMENT APPLICATION

IN

AO/253/2023	JAGJEET SINGH Versus KASHMIR LAL AND OTHERS	VINAY BHATT	VIKAS KUMAR GUGLANI
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33 IA/1/2023 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO
IA/2/2023 FOR STAY APPLICATION

IN

AO/592/2023	KAPIL CHAUDHARY Versus KAVITA CHAUDHARY AND ANOTHER	NEERAJ GARG YASHPAL SINGH	
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34 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION

IN

SA/23/2024	BALA DEVI AND OTHERS Versus M/S AERO INFRASTRUCTURE LTD. AND ANOTHER	ADITYA SINGH SHUBHR RASTOGI	
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35 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN

SA/61/2024	MUKESH KUMAR GUPTA Versus SWARAJ GUPTA AND OTHERS	PIYUSH GARG	
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NOTE : CASE IS DEFECTIVE.

36 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IA/3/2024 FOR EXEMPTION APPLICATION

IN

CLR/80/2024	AASHI KHAN Versus ASLAM JAVED	VINAY BHATT MOHD SHAFY	
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37 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN

CLR/110/2024	RAMESH BATTA Versus GAYASUDDIN AND OTHERS	PRIYANSHU GAIROLA	VINAY BHATT C.S.C. MOHD SHAFY
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38 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN

AO/176/2024	RAHUL SINGH AND OTHERS Versus M/S HILLWAYS CONSTRUCTION COMPANY LTD AND ANOTHER	JAYVARDHAN KANDPAL	
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39 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH AFFIDAVIT OF SERVICE
IN

AO/221/2024 UNITED INDIA INSURANCE CO NARESH PANT
LTD
Versus
MASUDA AND OTHERS

40 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR INTERIM RELIEF APPLICATION
IN

AO/331/2024 LAKHVEER SINGH GANESH NARESH PANT
Versus KANDPAL PRAMOD
HDFC EGRO GENERAL BAILWAL
INSURANCE CO LTD AND OTHERS

*** ORDER MATTERS ***

41 AO/648/2015 POORAN SINGH VERMA PIYUSH GARG NARESH PANT
Versus DHARMENDRA
UNION OF INDIAN AND ANOTHER BARTH WAL
NIKHIL SINGHAL
C.S.C.
SAMIDHA
SUNIL KUMAR
YADAV

NOTE : AT 03:00 P.M.

CONNECTED WITH

41(1) AO/649/2015 ANANT VERMA PIYUSH GARG NARESH PANT
Versus DHARMENDRA
UNION OF INDIAN THROUGH BARTH WAL
PROGRAMME DIRECTOR NIKHIL SINGHAL
NATIONAL HIGHWAY AUTHORITY C.S.C.
OF INDIA AND ANOTHER SAMIDHA
SUNIL KUMAR
YADAV

CONNECTED WITH

41(2) AO/650/2015 TEJPAL SINGH AND OTHERS PIYUSH GARG NARESH PANT
Versus DHARMENDRA
UNION OF INDIAN THROUGH BARTH WAL
PROGRAMME DIRECTOR NIKHIL SINGHAL
NATIONAL HIGHWAY AUTHORITY SAMIDHA
OF INDIA AND ANOTHER C.S.C.
SUNIL KUMAR
YADAV

CONNECTED WITH

41(3) AO/651/2015 NAND KISHORE AND OTHERS PIYUSH GARG C.S.C.
Versus DHARMENDRA
UNION OF INDIA AND ANOTHER BARTH WAL
NARESH PANT
SHRI
DHARMENDRA
BARTH WAL.
SMT. SAMIDHA.
SHRI NIKHIL
SINGHAL. SHRI
SUNIL KUMAR

CONNECTED WITH

41(4)	AO/652/2015	SATISH CHANDRA RATURI AND ANOTHER Versus UNION OF INDIAN THROUGH PROGRAMME DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA, AND ANOTHER	PIYUSH GARG	NARESH PANT DHARMENDRA BARTH WAL NIKHIL SINGHAL C.S.C. SUNIL KUMAR YADAV SMT SAMIDHA
CONNECTED WITH				
41(5)	AO/653/2015	SANTOSH SINGH AND OTHERS Versus UNION OF INDIAN AND ANOTHER	PIYUSH GARG	NARESH PANT C.S.C.
42	FA/180/2022	SUDESH Versus KRISHNA KUMARI AND OTHERS	NIKHIL SINGHAL	
WITH IA/1/2022 FOR STAY APPLICATION				
43	AO/234/2022	GIRISH CHANDRA MAINALI Versus VIRENDRA ARYA AND OTHERS	PIYUSH GARG	BHUWAN BHATT R C UPADHYAY
44	FA/14/2023	MANI RAM Versus KUMARI DEVI (OIRGINAL NAME CHAKOTRA SAINI) AND OTHERS	ADITYA SINGH	MHD SAFDAR
WITH IA/1/2023 FOR STAY APPLICATION				
45	SA/101/2023	SUMITRA DEVI Versus SMT ARUNA SHARMA	KSHITIJ SAH, P S BISHT, SIDDHARTHA SINGH,	NIKHIL SINGHAL
46	AO/279/2023	SANDEEP KUMAR Versus RUBI PARVEEN AND OTHERS	TAJHAR QAYYUM MEHBOOB RAHI	P C PETSHALI BHUPENDRA SINGH CHAUHAN
47	AO/62/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus BASANTI DEVI AND OTHERS	VINAY BHATT MOHD SHAFY SHARAVAN PANDEY	NANDAN ARYA MAHESH CHANDRA
48	FA/90/2024	RAMESH CHAND Versus DHEER SINGH AND ANOTHER	D S NEGI KSHITIJ SAH SIDDHARTHA SINGH	RISHAB RANGHAR NEERAJ PARIHAR
49	AO/173/2024	RELIANCE GENERAL INSURANCE COMPANY LTD Versus ANANTDEEP RANDHAWA AND OTHERS	BHARAT TEWARI PULAK AGARWAL	MAYANK PANDEY
50	AO/386/2024	SATYAJEET VISHWAS	TARUN PANDE	SIDDHARTHA

Versus
HARISH CHANDRA PANDAY AND
OTHERS

SHRADDHA
PANDIT

BISHT
YASH BISHT
VIKAS
BAHUGUNA

WITH
IA/1/2024 FOR STAY APPLICATION

*** ADMISSION MATTERS ***

51	AO/327/2019	BALAM SINGH Versus RAM GENERAL INSURANCE CO. LTD. AND ANOTHER	ZAFAR SIDDIQUE	
52	AO/440/2019	SMT. NEELAM AND OTHERS Versus NIRANJAN AND ANOTHER	PANKAJ KUMAR SHARMA	ASHISH JOSHI
53	SA/88/2020	BASANT RAM Versus STATE OF UTTARAKHAND AND OTHERS	BHUPENDRA PRASAD SYED NADIM	C.S.C. YOGESH PACHOLIA
WITH IA/9726/2022 FOR MISCELLANEOUS APPLICATION				
54	AO/45/2021	KALPANA AGARWAL AND OTHERS Versus VIRESHWAR AGARWAL AND OTHERS	VANDANA SINGH SIDDHARTHA SINGH	NEERAJ GARG PANKAJ KUMAR YASHPAL SINGH DIVESH GHILDIYAL (FOR CAVEATOR)
CONNECTED WITH				
54(1)	AO/44/2021	KALPANA AGARWAL AND OTHERS Versus VIRESHWAR AGARWAL AND OTHERS	VANDANA SINGH SIDDHARTHA SINGH	NEERAJ GARG PANKAJ KUMAR YASHPAL SINGH DEVESH GHILDIYAL (FOR CAVEATOR)
55	SA/119/2021	PRAKASH CHANDRA SAHDEV AND OTHERS Versus PRAMOD KUMAR SAHDEV AND OTHERS	ANANT AGARWAL KIRTI SHARAN AGARWAL SUDHIR KUMAR	
WITH IA/1/2022 FOR STAY APPLICATION				
56	SA/43/2022	PITAMBAR Versus JADO AND OTHERS	NAGESH AGGARWAL	ANJALI BHARGAVA NAVEET KAUSHIK
WITH IA/1/2022 FOR STAY APPLICATION				
57	SA/154/2022	PARAMJEET SINGH Versus NAGAR PALIKA PARISHAD KASHIPUR AND OTHERS	SIDDHARTHA SAH	DAVESH BISHNOI (FOR CAVEATOR)

WITH
IA/1/2022 FOR INTERIM RELIEF APPLICATION
IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

CONNECTED WITH

- | | | | | |
|--|----------------|---|--|---|
| 57(1) | SA/153/2022 | PARAMJEET SINGH
Versus
NAGAR PALIKA PARISHAD
KASHIPUR THROUGH ITS
EXCUTIVE OFFICER AND OTHERS | SIDDHARTHA
SAH | DAVESH
BISHNOI (FOR
CAVEATOR) |
| WITH
IA/1/2022 FOR INTERIM RELIEF APPLICATION
IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION | | | | |
| 58 | WPSS/355/2022 | PRAMOD DAYAL
Versus
UTTARAKHAND SCHEDULE CASTE
COMMISSION THROUGH ITS
SECRETARY AND ANOTHER | PARIKSHIT SAINI | PANKAJ
CHATURVEDI
MUKESH KUMAR
KAPARUWAN
HARSH
VARDHAN
DHANIK |
| 59 | SA/16/2023 | ARUNA CHAMOLI AND ANOTHER
Versus
RAJENDER SINGH KAINтура | AKSHAY
PRADHAN | |
| WITH
IA/1/2023 FOR STAY APPLICATION | | | | |
| 60 | SA/46/2023 | KESHAV DUTT DHYANI AND
ANOTHER
Versus
NAVEEN SUNEJA | POORAN SINGH
RAWAT
ANIL ANTHWAL | TARUN
PRAKASH SINGH
TAKULI |
| WITH
IA/2/2023 FOR STAY APPLICATION | | | | |
| 61 | FA/78/2023 | BRIJ KRISHNA LAL
Versus
DEVENDRA SINGH AND OTHERS | KSHITIJ SAH
P S BISHT
SIDDHARTHA
SINGH | ABHIJAY NEGI
SNIGDHA
TIWARI |
| WITH
IA/1/2023 FOR STAY APPLICATION | | | | |
| 62 | CLR/87/2023 | SMT SARLA AND OTHERS
Versus
SMT DEEPMALA | ANSHU KUMAR | BHUWAN BHATT |
| WITH
IA/1/2023 FOR STAY APPLICATION | | | | |
| 63 | SA/143/2023 | HARISHANKAR AND OTHERS
Versus
RAKESH AND OTHERS | SIDDHARTHA
SAH
NISHANT
KRISHNA
ADHIKARI
RAMJI
SRIVASTAVA | PIYUSH GARG
(FOR CAVEATOR) |
| WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION | | | | |
| 64 | CLCON/334/2023 | HUKAM SINGH | MANISH LOHANI | GAJENDRA |

		Versus MANISH MISHRA AND ANOTHER		TRIPATHI C S RAWAT
65	CLCON/380/2023	AMIT KUMAR MEEGI Versus KUSUM PUROHIT AND OTHERS	M K GOYAL	C.S.C.
66	C482/1719/2023	DEEPAK PRASAD Versus STATE OF UTTARAKHAND AND ANOTHER	AJAY VEER PUNDIR	G.A.
67	SA/2/2024 WITH IA/1/2024 FOR STAY APPLICATION	JAMOTRI DEVI Versus SUNDAR SINGH AND OTHERS	NIRANJAN BHATT, I P KOHLI,	PIYUSH GARG
68	AO/8/2024	SUSHILA DEVI AND OTHERS Versus ISHRAR AHMED AND ANOTHER	DHARMENDRA BARTH WAL, KARMANYA PANDEY	
69	CLR/37/2024 WITH IA/1/2024 FOR STAY APPLICATION	PRADEEP KUMAR DHULIA Versus KULBHUSHAN SAXENA	SIDDHARTHA SINGH PRAMOD BAIL WAL KSHITIJ SAH	SUNAYNA KOHLI KOTHARI SAGAR KOTHARI (FOR CAVEATOR)
70	CLCON/42/2024	MEHAJBEE QURESHI Versus DEEPTI SINGH	SIDDHARTH BANKOTI	
71	AO/44/2024	NATIONAL INSURANCE COMPANY LIMITED Versus DAYAL SINGH AND OTHERS	LALIT BEL WAL	PRABHAT PANDE
72	CLR/49/2024 WITH IA/1/2024 FOR STAY APPLICATION CONNECTED WITH	YOGESH GOYAL Versus MITHLESH SHARMA	ANSHU KUMAR	NIKHIL SINGHAL (FOR CAVEATOR)
72(1)	CLR/50/2024 WITH IA/1/2024 FOR STAY APPLICATION	YOGESH GOYAL Versus MITHLESH SHARMA	ANSHU KUMAR	NIKHIL SINGHAL (FOR CAVEATOR)
73	FA/56/2024	RAEES AHMED Versus BRANCH MANAGER AND OTHERS	JITENDRA CHAUDHARY PALLAVI BAHUGUNA DR. KARTIKEY HARI GUPTA RAFAT MUNIR	

ALI
IRUM ZEBA

WITH
IA/1/2024 FOR STAY APPLICATION

74 AO/63/2024 NATIONAL INSURANCE COMPANY LTD.
Versus
JUGENDRA AND OTHERS LALIT BELWAL

CONNECTED WITH

74(1) AO/65/2024 NATIONAL INSURANCE COMAPANY LTD.
Versus
SURESH PAL AND OTHERS LALIT BELWAL

75 SA/66/2024 SULTAN SINGH
Versus
RAVINDRA SINGH AND OTHERS SIDDHARTHA SAH NAVNISH NEGI
D C S RAWAT

WITH
IA/1/2024 FOR STAY APPLICATION

76 SA/93/2024 PRADEEP KUMAR
Versus
VIJAY SINGH PANWAR N S PUNDIR
DINESH SINGH
MIYAN
PRABHA PUNDIR

WITH
IA/1/2024 FOR STAY APPLICATION

77 SA/101/2024 GEETA BADONI
Versus
SRI HANSRAJ CHAMOLI AND OTHERS D S NEGI
KSHITIJ SAH
SIDDHARTHA
SINGH

WITH
IA/1/2024 FOR STAY APPLICATION

78 AO/110/2024 IFFCO TOKIO GENERAL INSURANCE CO LTD
Versus
ANJALI AND OTHERS PULAK
AGARWAL

79 CLCON/126/2024 BALAM SINGH NEGI
Versus
VISHAN LAL ARYA AND OTHERS SANJAY BHATT
PREM PRAKASH
BHATT

CONNECTED WITH

79(1) CLCON/196/2024 SURESH CHANDRA PANT
Versus
S P SUBUDDHI AND OTHERS SANJAY BHATT
PREM PRAKASH
BHATT

80 AO/190/2024 SAMEENA BI AND OTHERS
Versus
MS NEW INDIA INSURANCE CO LTD AND ANOTHER ZAFAR
SIDDIQUE

81 CLCON/288/2024 SANTOSH KUMAR RAI
Versus
DILIP JAWALKAR SHAILENDRA
SINGH
HARSHVARDHA
N MALL VISHEN
ROHIT ARORA

82	CLCON/326/2024	COMMITTEE OF MANAGEMENT Versus P K BISHT AND ANOTHER	PANKAJ TANGWAN	
* FOR FINAL HEARING *				
83	SA/114/2015	KAMLA TIWARI Versus RAJENDRA PRASAD AND ANOTHER	GANESH KANDPAL	P.C. PETSHALI GANGA SINGH NEGI FARIDA SIDDIQUI
84	AO/168/2015	DESH DEEPAK BHANDARI AND ANOTHER Versus M/S NATIONAL INSURANCE COMPANY LTD AND OTHERS	D K JOSHI SACHIN MOHAN SINGH MEHTA	DEVENDRA SINGH BOHRA RAVEENDRA SINGH BISHT D S PATNI D C S RAWAT DEEPAK RAWAT
85	FA/52/2016	UNITED INDIA INSURANCE CO. LTD. Versus BHARAT HEAVY ELECTRICALS LIMITED, H.E.E.P.	NARESH PANT	INDER PAL KOHLI
86	AO/214/2016	SMT. RAJWANT KAUR AND OTHERS Versus SRI PRADEEP KUMAR AND OTHERS	TARUN PANDE PRABHAT PANDE	P C MAULEKHI
87	AO/258/2016	SMT. NAINCY DEVI Versus GENERAL MANAGER, HARYANA ROADWAYS KURUKSHETRA DEPOT AND OTHERS	MOHD AZIM	MK GOYAL ANIL KUMAR JOSHI
CONNECTED WITH				
87(1)	AO/259/2016	SMT. NAINCY DEVI AND OTHERS Versus GENERAL MANAGER, HARYANA ROADWAYS KURUKSHETRA DEPOT AND OTHERS	MOHD AZIM	M K GOYAL ANIL KUMAR JOSHI
88	AO/299/2016	SURESH KUMAR PURI AND ANOTHER Versus DR. PUSHPA PURI MEMORIAL CHARITABLE TRUST AND ANOTHER	ANANT KUMAR AGARWAL D BARTH WAL SUDHIR KUMAR	HARI MOHAN BHATIA PIYUSH GARG
WITH IA/5345/2021 FOR OBJECTION				
CONNECTED WITH				
88(1)	AO/323/2016	SURESH KUMAR PURI Versus DR. PUSHPA PURI MEMORIAL CHARITABLE TRUST AND	ANANT KUMAR AGARWAL SUDHIR KUMAR	HARI MOHAN BHATIA PIYUSH GARG

ANOTHER

WITH

IA/1/2021 FOR OBJECTION

89	AO/670/2016	MR. NARENDRA SINGH MEHRA Versus MR. BALWANT SINGH MEHRA AND OTHERS	DEEPAK SAH SIDDHARTH SAH	SUNIL DOBHAL C.S.C. B D PANDE H C PATHAK
90	SA/89/2017	BERI PRASAD Versus DEEPAK KUMAR AND OTHERS	MAHAVIR SINGH TYAGI SUNIL CHANDRA CHANDRA PRAKASH	BHUWAN BHATT R C UPADHYAYA
91	SA/94/2017	CHARAN SINGH AND OTHERS Versus SHIV JANAM SINGH AND ANOTHER	ADITYA KUMAR ARYA VINAY BHATT	SHOBHIT SAHARIA
92	AO/218/2017	NATIONAL INSURANCE CO. LTD. Versus SMT. MITHLESH AND OTHERS	DEEPAK RAWAT	TARUN PANDE MOHIT KUMAR SHOBHA MEHRA

WITH

IA/3984/2023 FOR MONEY WITHDRAWAL APPLICATION

IA/3986/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

93	AO/309/2017	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION, CHUTMALPUR Versus SMT. SHAHZADI AND OTHERS	MONIKA PANT MILINDA SHARMA	RAVINDRA S RAWAT ANJALI NOLIYAL
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WITH

IA/5896/2024 FOR MONEY WITHDRAWAL APPLICATION

94	FA/109/2018	K.S. CHAUHAN (KUSHAL SINGH CHAUHAN) Versus JAI MAL SINGH AND OTHERS	PIYUSH GARG	TARUN LAKHERA
95	AO/417/2018	SH. SHRI CHAND SHARMA Versus UNION OF INDIA AND OTHERS	KANTI RAM I P KOHLI	NARESH PANT ASST S G
96	AO/50/2019	SMT. SURBHI GOYAL AND OTHERS Versus ANGRESH KUMAR AND ANOTHER	HARI MOHAN BHATIA	
97	AO/470/2019	SMT. JAGDESHWARI DEVI AND OTHERS Versus ORIENTAL INSURANCE CO. LTD.	PULAK RAJ MULLICK SAHIL MULLICK SAHIL MULLICK	DEEPAK RAWAT
98	C482/277/2022	VINOD KUMAR NAITHANI Versus STATE OF UTTARAKHAND AND ANOTHER	PAWAN MISHRA	G.A.
99	FA/59/2023	CHANDI PRASAD DHYANI (DECEASED)	KSHITIJ SAH, P S BISHT, SIDDHAR	PIYUSH GARG (FOR CAVEATOR)

Versus
SURAJ PRAKASH GULATI AND
ANOTHER

THA SINGH,

WITH
IA/1/2023 FOR STAY APPLICATION

100	C482/68/2023	CHARAN SINGH AND OTHERS Versus DIRECTORATE ENFORCEMENT GOVERNMENT OF INDIA	ADITYA SINGH MANI KUMAR BATHLA	V.K.KAPARUWAN DEPUTY S.G.
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WITH
IA/1/2023 FOR STAY APPLICATION
IA/4/2023 FOR MISCELLANEOUS APPLICATION
IA/5/2023 FOR MISCELLANEOUS APPLICATION WITH COMPLIANCE AFFIDAVIT
IA/6/2023 FOR MISCELLANEOUS APPLICATION WITH COMPLIANCE AFFIDAVIT

101	C482/1226/2023	ASHWANI KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	AJAY VEER PUNDIR	G.A.
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CONNECTED WITH

101(1)	ABA/11/2024	ASHWANI KUMAR Versus STATE OF UTTARAKHAND	AJAY VEER PUNDIR	G.A.
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Causelists generated for Bench ID- 1066 and causlist ID- (1001) 20/11/2024 05:51:43 pm(86)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST II
COURT NUMBER-03

THURSDAY, NOVEMBER 21, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPEALS AGAINST ORDERS, CIVIL CONTEMPT PETITIONS OF THE YEAR 2022 AND ONWARDS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	WPMS/3041/2024	SANYOGITA AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ANSHU KUMAR	C.S.C.
2	WPMS/3116/2024	SHAGUFTA BASRI Versus UNION OF INDIA AND OTHERS	NIRANJAN BHATT VINAY KUMAR	ANJALI BHARGAVA DR. KARTIKEY HARI GUPTA DEPUTY S.G.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
CONNECTED WITH				
2(1)	WPMS/3091/2024	ANAND DANGI Versus UNION OF INDIA AND OTHERS	NIRANJAN BHATT VINAY KUMAR	ANJALI BHARGAVA DR. KARTIKEY HARI GUPTA SAURAV ADHIKARI (CGSC) DEPUTY S.G.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
3	WPMS/3162/2024	M/S R H AND ASSOCIATES PVT LTD Versus STATE OF UTTARAKHAND AND OTHERS	MAHESH CHANDRA PANT	C.S.C.
WITH IA/1/2024 FOR STAY APPLICATION				
4	WPMS/3174/2024	SARDAR SINGH Versus SUB DIVISIONAL MAGISTRATE AND OTHERS	RAJAT MITTAL	C.S.C. S S CHAUHAN
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
5	WPMS/3197/2024	RAKESH TYAGI	ANCHIT	PANKAJ

Versus
STATE OF UTTARAKHAND AND
OTHERS

KHOKHER

CHATURVEDI
C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

6 WPMS/3200/2024 RESIZONE BUILDWELL PRIVATE LIMITED
Versus
STATE OF UTTARAKHAND AND
OTHERS

BHUPESH
KANDPAL

C.S.C.

WITH
IA/1/2024 FOR STAY APPLICATION

7 WPMS/3201/2024 SHREE AADI SHIV CONSTRUCTION
Versus
STATE OF UTTARAKHAND AND
OTHERS

ARVIND KUMAR
SHARMA

C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

8 WPMS/3203/2024 RAJENDRA SINGH AND ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS

DHARMENDRA
BARTHWAL
HIMANSHU
YADAV

C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** ORDERS ON APPLICATIONS ***

9 IA/1/2024 FOR AMENDMENT
IN

WPMS/3144/2024 PRAVEEN TANDON
Versus
STATE OF UTTARAKHAND AND
ANOTHER

YASHVARDHAN
TIWARI
HARSHVARDHA
N TIWARI
NISHA BORA

C.S.C.

NOTE : MENTIONED CASE.

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Causelists generated for Bench ID- 1066 and causlist ID- (1011) 20/11/2024 05:52:22 pm(86)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST III

COURT NUMBER-03

THURSDAY, NOVEMBER 21, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPEALS AGAINST ORDERS, CIVIL CONTEMPT PETITIONS OF THE YEAR 2022 AND ONWARDS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** FRESH CASES FOR ADMISSION ***

1	BA1/2071/2024	MANGAT SINGH ALIAS MANGI Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
2	BA1/2141/2024	MANOHAR Versus STATE OF UTTARAKHAND	LATA NEGI AMAR MURTI SHUKLA	G.A.
3	BA1/2198/2024	SHAHZAD Versus STATE OF UTTARAKHAND	SHASHI KANT SHANDILYA	G.A.
4	BA1/2199/2024	SHAHZAD AND OTHERS Versus STATE OF UTTARAKHAND	SHASHI KANT SHANDILYA	G.A.
5	BA1/2204/2024	SUDHANSHU TYAGI Versus STATE OF UTTARAKHAND	ANUJ KUMAR DIXIT	G.A.
6	BA1/2205/2024	RAHUL BHOJ Versus STATE OF UTTARAKHAND	ROHIT KUMAR GAUR B M PINGAL	G.A.
7	BA1/2206/2024	MOHD. NAZIM Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
8	BA1/2208/2024	AKSHAY Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
9	BA1/2210/2024	AJAY ALIAS KAKA Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
10	BA1/2211/2024	SOHAB Versus STATE OF UTTARAKHAND	PRABHAT BOHRA P S BOHRA	G.A.
11	BA1/2213/2024	YOGESH THWAL Versus STATE OF UTTARAKHAND	B S KORANGA	G.A.

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 04

THURSDAY, NOVEMBER 21, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE AND SINGLE BENCH CRIMINAL APPEALS OF THE YEAR 2017 & ONWARDS, JAIL APPEALS AND GOVERNMENT APPEALS- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** ORDERS ON APPLICATION ***

1	IA/7/2023 FOR THIRD BAIL APPLICATION IA/8/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IA/9/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/12/2024 FOR DELAY CONDONATION APPLICATION IN CRLA/335/2021	SHOUKEEN Versus STATE OF UTTARAKHAND	VINOD SHARMA NANDAN ARYA M.S. DHAPOLA SEEMA BELWAL SUBHASH CHAND BURMAN R P SINGH	G.A.
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*** ADMISSION MATTERS (TOP) ***

2	CRLR/748/2022	HOSHIYAR SINGH BISHT Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME, CIVIL SECRETARIAT, DEHRADUN AND OTHERS	RAJAT DUA P S BISHT (AMICUS CURIAE)	RAJAT MITTAL DHRUV CHANDRA, MANISHA BHANDARI, SHASHWAT SIDHANT RAMJI SRIVASTAVA, VIKRAM SINGH DHAPOLA G.A.
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*** FRESH CASES FOR ADMISSION ***

3	CRLA/707/2024	NIRDOSH KUMAR URF RAJAN SINGH RAGHUVANSHI AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	AKHIL KUMAR SAH AYUSH AGRAWAL MOHD FAIZ ALI	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR EXEMPTION APPLICATION			
4	WPSS/2090/2024	SHAILENDRA PRASAD NAUTIYAL AND OTHERS AND OTHERS	NIRANJAN BHATT	RAMJI SHRIVASTAVA

		Versus STATE OF UTTARAKHAND AND OTHERS	VINAY KUMAR	C.S.C. BHAGWAT MEHRA (FOR CAVEATOR)
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
5	WPSS/2091/2024	ANUJ KUMAR PUNDIR AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	RAMJI SHRIVASTAVA C.S.C. BHAGWAT MEHRA (FOR CAVEATOR)
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
6	WPSS/2178/2024	BUDH RAM Versus GENERAL MANAGER, UTTARAKHAND AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI ARMAAN PRATAP SINGH	RAJESH SHARMA
	WITH IA/1/2024 FOR STAY APPLICATION			
7	WPSS/2184/2024	DEVENDRA SINGH RANA Versus SBI GENERAL INSURANCE AND OTHERS	SUBHASH CHANDRA JOSHI	
8	WPSS/2199/2024	MAN SINGH RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	S S CHAUHAN C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
9	WPSS/2203/2024	YASHODA DEVI Versus STATE OF UTTARAKHAND AND OTHERS	ANIL KUMAR JOSHI	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
10	WPSS/2204/2024	DINESH BAHADUR Versus UTTARAKHAND TRANSPORT CORPORATION AND OTHERS	I D PALIWAL	ASHISH JOSHI
11	WPSS/2206/2024	ISHWAR BAHADUR RANA Versus WILD LIFE INSTITUTE OF INDIA AND ANOTHER	VINAY BHATT MOHD SHAFY	VIKAS PANDE
12	WPSS/2208/2024	LAKHVINDER SINGH Versus STATE OF UTTARAKHAND AND OTHERS	S S YADAV	ASHISH JOSHI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			

13	WPSS/2210/2024	SUNITA RANI Versus STATE OF UTTARAKHAND AND OTHERS	BHAGWAT MEHRA	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
14	WPSS/2213/2024	GUMAN SINGH Versus MANAGING DIRECTOR AND OTHERS	GANESH KANDPAL DR KAUSHAL GAUTAM	LALIT SAMANT
	* <u>AFTER FRESH MATTERS</u> *			
15	CRLA/4/2019	SUNIL JAIN Versus CENTRAL BUREAU OF INVESTIGATION DEHRADUN	NEETU SINGH	SANDEEP TANDON LALIT SHARMA PIYUSH GARG
	WITH CRMA/12/2019 FOR BAIL APPLICATION			
16	WPSS/920/2020	SUNIL KUMAR BHAGAT Versus CHANCELLOR GURUKUL KANGRI VISHWAVIDHYALAYA HARIDWAR AND OTHERS	TAPAN SINGH	MONIKA PANT ADITYA SINGH
	WITH IA/12111/2021 FOR MISCELLANEOUS APPLICATION IA/12112/2021 FOR MISCELLANEOUS APPLICATION WITH AFFIDAVIT OF SERVICE IA/12113/2023 FOR MISCELLANEOUS APPLICATION			
17	WPSS/1422/2024	BIRENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	C.S.C. B D PANDE
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION CONNECTED WITH			
17(1)	WPSS/1399/2024	ARJUN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	C.S.C. B D PANDE
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION CONNECTED WITH			
17(2)	WPSS/1400/2024	DEEPAK KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	C.S.C. B D PANDE
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION CONNECTED WITH			
17(3)	WPSS/1403/2024	ANKIT NAGARWAL	TAPAN SINGH	C.S.C.

Versus
STATE OF UTTARAKHAND AND
OTHERS

AVNEESH
KUMAR
NIKHIL
KUSHWAHA

B D PANDE

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

17(4) WPSS/1410/2024 ANIL KUMAR
Versus
STATE OF UTTARAKHAND AND
OTHERS

TAPAN SINGH
AVNEESH
KUMAR
NIKHIL
KUSHWAHA

C.S.C.
B D PANDE

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

17(5) WPSS/1429/2024 RAHUL ASWAL
Versus
STATE OF UTTARAKHAND AND
OTHERS

M C PANT

C.S.C.
B D PANDE

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

17(6) WPSS/1433/2024 SANNI SAINI
Versus
STATE OF UTTARAKHAND AND
OTHERS

M C PANT

C.S.C.
B D PANDE

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

17(7) WPSS/1518/2024 RAJ KUMAR
Versus
STATE OF UTTARAKHAND AND
OTHERS

BHARAT SINGH
PRAMOD
BAILWAL

C.S.C.
B D PANDE

WITH
IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

17(8) WPSS/1533/2024 PRATIBHA
Versus
STATE OF UTTARAKHAND AND
OTHERS

BHARAT SINGH
PARMEET KAUR

C.S.C.
B D PANDE
C.S.C.

WITH
IA/1/2024 FOR STAY APPLICATION

18 WPSS/2024/2024 RAJENDRA KUMAR SATI
Versus
STATE OF UTTARAKHAND AND
OTHERS

B P S MER

C.S.C.
B D PANDE

CONNECTED WITH

18(1) WPSS/1177/2024 RANJEET SINGH KARKI AND
ANOTHER
Versus

B P S MER

C.S.C.
B D PANDE

STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/2/2024 FOR RECALL APPLICATION

IA/3/2024 FOR URGENCY APPLICATION

CONNECTED WITH

18(2)	WPSS/1571/2024	SUMIT KUMAR PANDEY AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SUMIT KUMAR PANDEY B.P.S. MER	C.S.C. B D PANDE
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CONNECTED WITH

18(3)	WPSS/1699/2024	PRAVEEN CHAMOLI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	B P S MER	C.S.C. B D PANDE
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CONNECTED WITH

18(4)	WPSS/1741/2024	SAVITA CHAUHAN AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	J P SHAH S K MANDAL	C.S.C. B.D.PANDEY
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WITH

IA/1/2024 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS ***

19	CRMA/2585/2019 FOR BAIL APPLICATION IN CRJA/51/2019	GUDDU ALIAS HASAM ALIAS MOHD. HASIM Versus STATE OF UTTARAKHAND	KURBAN ALI	G.A.
20	IA/1/2021 FOR BAIL APPLICATION IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IN CRLA/419/2021	KALYAN SINGH Versus STATE OF UTTARAKHAND	LOKENDRA DOBHAL SIDDHARTH BANKOTI RAVI SHANKAR KANDPAL (LEGAL AID) ASHUTOSH CHAUHAN	G.A.
21	CRLA/446/2021	KAILASH KHARKWAL Versus STATE OF UTTARAKHAND	AMIT KAPRI	G.A.
22	IA/1/2022 FOR BAIL APPLICATION IN CRLA/62/2022	MAHKAR Versus STATE OF UTTARAKHAND AND ANOTHER	VIVEK PATHAK AJAY JOSHI	MILIND RAJ S R S GILL KUNDAN SINGH G.A.

NOTE : CONNECTED BA1/1996/2018, BA1 1389/2022, BA2/136/2019 & BA3/37/2021 ARE DECIDED.

CONNECTED WITH

22(1)	BA1/1996/2018	MAHKAR Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME GOVT. OF UTTARAKHAND DEHRADUN	CHETNA LATWAL MOHD. SAFDAR	AAMIR MALIK M.C. BHATT SURAJ PANDEY LOVELY GROVER G.A.
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CONNECTED WITH

22(2)	BA2/136/2019	MAHKAR Versus STATE OF UTTARAKHAND	MOHD SAFDAR CHETNA LATWAL	MILIND RAJ S R S GILL D S GUSAI G.A.
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CONNECTED WITH

22(3)	BA3/37/2021	MAHKAR Versus STATE OF UTTARAKHAND	VIVEK PATHAK	G.A.
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CONNECTED WITH

22(4)	BA1/1389/2022	SUNIL Versus STATE OF UTTARAKHAND AND OTHERS	VIVEK PATHAK HEMANT SINGH MAHRA	MILIND RAJ S.R.S. GILL KUNDAN SINGH G.A.
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CONNECTED WITH

22(5)	IA/2/2024 FOR URGENCY APPLICATION IN BA2/320/2023	SUNIL Versus STATE OF UTTARAKHAND	AJAY VEER PUNDIR MUKESH SINGH RAWAT	G.A.
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23	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR EXEMPTION APPLICATION IA/4/2024 FOR EXEMPTION APPLICATION IN CRJA/5/2023	PANKAJ KUMAR (IN JAIL) Versus STATE OF UTTARAKHAND	RAVISHANKAR KANDPAL(LEGAL AID)	G.A.
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24	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IN CRLA/7/2023	SAHNAWAZ AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	VINAY BHATT MOHD SHAFY	G.A.
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25	IA/3/2023 FOR SECOND BAIL APPLICATION IN CRJA/47/2023	GURBAZ SINGH ALIAS BAAZ Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI	G.A.
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- 26 IA/1/2023 FOR EXEMPTION APPLICATION
IA/2/2023 FOR BAIL APPLICATION
IN
CRJA/117/2023 VIPIN KUMAR TIWARI REEMA RANA G.A.
Versus
STATE OF UTTARAKHAND
- 27 IA/1/2023 FOR BAIL APPLICATION
IA/3/2024 FOR URGENCY APPLICATION
IN
CRLA/118/2023 ANUP GIRI RAJENDRA SINGH AZAD G.A.
Versus
STATE OF UTTARAKHAND
- CONNECTED WITH
- 27(1) IA/1/2024 FOR BAIL APPLICATION
IN
CRJA/69/2023 NARESH GURBANI SINGH G.A.
Versus
STATE OF UTTARAKHAND
- CONNECTED WITH
- 27(2) IA/1/2023 FOR BAIL APPLICATION
IN
CRLA/154/2023 MUNESH BILAL AHMED G.A.
Versus
STATE OF UTTARAKHAND
- 28 IA/1/2023 FOR BAIL APPLICATION
IN
CRLA/388/2023 SHIVENDRA KUMAR SINGH RAMJI SHRIVASTAVA KHUSHBOO TIWARI SHARMA NIVESH BAHUGUNA VIKRAM SINGH DHAPOLA DEEPA SHARMA
Versus
STATE OF UTTARAKHAND
- 29 IA/1/2023 FOR BAIL APPLICATION
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
CRLA/511/2023 SURESH SINGH ALIAS SAGAR AND OTHERS LALIT SHARMA MEDHA PANDE AMIT KAPRI G.A.
Versus
STATE OF UTTARAKHAND
- CONNECTED WITH
- 29(1) IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN
CRLA/529/2023 BALWANT SINGH BIRENDRA SINGH ADHIKARI SADHNA ARYA
Versus
STATE OF UTTARAKHAND
- 30 IA/1/2023 FOR BAIL APPLICATION

IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION

IN

CRLA/574/2023	VIJAY KASHYAP Versus STATE OF UTTARAKHAND	PAWAN MISHRA ANKUR SHARMA	G.A.
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31 IA/1/2024 FOR BAIL APPLICATION
IN

CRLA/796/2023	SANJAY KUMAR Versus STATE OF UTTARAKHAND	RAJENDRA SINGH AZAD NEETU SINGH LATA NEGI	G.A.
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32 IA/1/2023 FOR BAIL APPLICATION
IN

CRLA/855/2023	AKASHDEEP AND ANOTHER Versus STATE OF UTTARAKHAND	ANAND SINGH MER SHAILABH PANDEY ROHIT KUMAR GAUR SARVESHWARI PRASAD VIKAS BAHUGUNA	G.A.
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33 IA/1/2024 FOR BAIL APPLICATION
IN

CRLA/94/2024	SUNNY Versus STATE OF UTTARAKHAND	GAURAV SINGH	SHASHI KANT SHANDILYA G.A.
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34 IA/1/2024 FOR BAIL APPLICATION
IN

CRLA/220/2024	KISHORI LAL Versus STATE OF UTTARAKHAND	GANESH KANDPAL RAHUL ADHIKARI	G.A.
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35 IA/1/2024 FOR BAIL APPLICATION
IN

CRLA/301/2024	KUSHAL SINGH AND ANOTHER Versus STATE OF UTTARAKHAND	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.
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36 IA/1/2024 FOR BAIL APPLICATION
IN

CRLA/326/2024	T Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
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37 IA/1/2024 FOR BAIL APPLICATION
IN

CRLA/333/2024	NARENDRA SINGH Versus STATE OF UTTARAKHAND	PRASHANT KHANNA	G.A.
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38 IA/1/2024 FOR BAIL APPLICATION

	IN CRLA/422/2024	LAL MOHAMMAD AND ANOTHER Versus STATE OF UTTARAKHAND	PREM KAUSHAL	G.A.
39	IA/1/2024 FOR BAIL APPLICATION IN CRLA/423/2024	SALIM Versus STATE OF UTTARAKHAND	HEMANT SINGH MAHRA SIDDHANT TIWARI	G.A.
	CONNECTED WITH			
39(1)	IA/1/2024 FOR BAIL APPLICATION IN CRLA/406/2024	RIYAZUL Versus STATE OF UTTARAKHAND	HEMANT SINGH MAHRA SIDDHANT TIWARI	G.A.
	CONNECTED WITH			
39(2)	IA/1/2024 FOR BAIL APPLICATION IN CRLA/409/2024	AAQIL Versus STATE OF UTTARAKHAND	HEMANT SINGH MAHRA SIDDHANT TIWARI	G.A.
	CONNECTED WITH			
39(3)	IA/1/2024 FOR BAIL APPLICATION IN CRLA/424/2024	KAMIL Versus STATE OF UTTARAKHAND	HEMANT SINGH MAHRA SIDDHANT TIWARI	G.A.
40	IA/1/2024 FOR BAIL APPLICATION IN CRLA/447/2024	SHAHZAD Versus STATE OF UTTARAKHAND	SHARANG DHULIA	G.A.
41	IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN CRLA/591/2024	SHIV SHANKAR Versus STATE OF UTTARAKHAND	B S KORANGA	G.A.
42	IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR STAY APPLICATION IN CRLA/621/2024	KAMRUDDIN GAIL Versus STATE OF UTTARAKHAND	VINAY BHATT MOHD SHAFY	G.A.
43	IA/1/2024 FOR BAIL APPLICATION IN CRLA/656/2024	ZEESHAN ALI	NIPUSH MOLA	G.A.

Versus
STATE OF UTTARAKHAND

JOSHI
CHETNA
LATWAL

44 IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN

BA1/1090/2024

SHYAM SINGH DHANAK
Versus
STATE OF UTTARAKHAND

HARSHIT
SANWAL
MANOJ
GORKELA
BHUWNESH
JOSHI

G.A.

*** BAIL ORDER MATTERS (AFTER FRESH) ***

45 BA2/124/2024

VISHAL KUMAR
Versus
STATE OF UTTARAKHAND

HRISHEK
LAKHERA
PRINCE
CHAUHAN

G.A.

WITH

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/3/2024 FOR URGENCY APPLICATION

46 ABA/396/2024

MUKESH KUMAR
Versus
STATE OF UTTARAKHAND AND
ANOTHER

TAJHAR QAYYUM

PREM KAUSHAL,
MAHESH
CHANDRA
G.A.

WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION

*** ORDERS ON APPLICATIONS ***

47 IA/3861/2024 FOR MISCELLANEOUS APPLICATION
IN

CRLA/97/2015

BHOLA SINGH
Versus
THE STATE OF UTTARAKHAND

NIRANJAN
BHATT
MONIKA PANT
(AMICUS
CURIAE)

G.A.

48 IA/12245/2023 FOR AMENDMENT
IN

WPSS/1117/2017

DHANANJAY MISHRA
Versus
STATE OF UTTARAKHAND,
THROUGH SECRETARY AND
ANOTHER

VIVEK PATHAK
ANIL KUMAR
JOSHI

C.S.C.

49 IA/11569/2019 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/11570/2024 FOR URGENCY APPLICATION
IN

WPSS/1442/2018

RANVEER SINGH AND ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS

S.S. YADAV

C.S.C.

CONNECTED WITH

49(1) WPSS/1424/2018

RAM BAHADUR AND ANOTHER
Versus

S.S. YADAV

C.S.C.

STATE OF UTTARAKHAND AND
OTHERS

CONNECTED WITH

- 49(2) IA/7852/2024 FOR URGENCY APPLICATION
IN
WPSS/1441/2018 MOHAN SINGH AND OTHERS S.S. YADAV C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS
- 50 IA/11451/2021 FOR INTERLOCUTORY APPLICATION
IA/11453/2022 FOR MISCELLANEOUS APPLICATION
IA/11454/2023 FOR MISCELLANEOUS APPLICATION
IN
WPSS/1256/2019 RAKESH KUMAR KASHYAP PRIYANKA VIKAS PANDE
Versus TIYAGI C.S.C.
STATE OF UTTARAKHAND AND YOGESH KUMAR AVIDIT NOLIYAL
OTHERS SHARMA
- 51 IA/13345/2024 FOR URGENCY APPLICATION
IA/13346/2024 FOR URGENCY APPLICATION
IN
WPSS/455/2020 SARASWATI NIRANJAN ASHISH JOSHI
Versus BHATT C.S.C.
STATE OF UTTARAKHAND THROUGH SECRETARY AND
OTHERS B D KANDPAL
- 52 IA/9803/2024 FOR URGENCY APPLICATION
IN
WPSS/849/2020 SHAILENDRA SINGH RAWAT NIRANJAN C.S.C.
Versus BHATT
STATE OF UTTARAKHAND AND VINAY KUMAR
OTHERS
- 53 IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IA/4/2024 FOR URGENCY APPLICATION
IN
WPSS/1100/2021 GIRISH CHANDRA KABADWAL GANESH C.S.C.
Versus KANDPAL
STATE OF UTTARAKHAND AND
OTHERS
- 54 IA/4/2024 FOR URGENCY APPLICATION
IN
WPSS/607/2022 RAMESH CHANDRA AND OTHERS S S YADAV C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS
- 55 IA/5/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/7/2024 FOR URGENCY APPLICATION
IN
WPSS/881/2022 KESHAV DATT JOSHI ANAND KUMAR ASHISH JOSHI
Versus PANDEY C.S.C.
STATE OF UTTARAKHAND
THROUGH SECERTARY

TRANSPORT GOVERNMENT OF
U.K. AND OTHERS

56 IA/1/2022 FOR STAY APPLICATION
IA/5/2024 FOR URGENCY APPLICATION
IN
WPSS/1945/2022 BABITA BHANDARI AND OTHERS RAVEENDRA VIJAY BHATT
Versus SINGH BISHT VINAY KUMAR
UTTARAKHAND VIDHAN SABHA DEVENDRA
SECRETARIAT DEHRADUN AND SINGH BOHRA
OTHERS

CONNECTED WITH

56(1) IA/3/2022 FOR MISCELLANEOUS APPLICATION
IA/7/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IA/9/2023 FOR INTERVENTION APPLICATION
IN
WPSS/1929/2022 BHUPENDRA SINGH BISHT AND PRASANNA VINAY KUMAR
OTHERS KARNATAK SHASHWANT
Versus RAVINDRA SIDHANT
UTTARAKHAND VIDHAN SABHA SINGH BISHT DHRUV
SECRETARIAT DEHRADUN AND CHANDRA
OTHERS

CONNECTED WITH

56(2) IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/1937/2022 KULDEEP SINGH RAUTHAN AMAR MURTI VIJAY BHATT
Versus SHUKLA VINAY KUMAR
UTTARAKHAND VIDHAN SABHA ANAND SINGH
SECRETARIAT DEHRADUN AND MER
OTHERS MAUL SHREE
SUYAL

CONNECTED WITH

56(3) IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/1938/2022 SAKUNDEEP SINGH AMAR MURTI VIJAY BHATT
Versus SHUKLA VINAY KUMAR
UTTARAKHAND VIDHAN SABHA ANAND SINGH
SECRETARIAT DEHRADUN MER
THROUGH ITS SPEAKER AND MAUL SHREE
OTHERS SUYAL

CONNECTED WITH

56(4) IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/1939/2022 KUNWAR SINGH RANA AMAR MURTI VIJAY BHATT
Versus SHUKLA VINAY KUMAR
UTTARAKHAND VIDHAN SABHA ANAND SINGH
SECRETARIAT DEHRADUN MER
THROUGH ITS SPEAKER AND MAUL SHREE
OTHERS SUYAL

CONNECTED WITH

56(5) IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1940/2022	DEV DUTT Versus UTTARAKHAND VIDHAN SABHA SECRETARIAT DEHRADUN AND OTHERS	AMAR MURTI SHUKLA ANAND SINGH MER MAUL SHREE SUYAL	VIJAY BHATT VINAY KUMAR
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CONNECTED WITH

56(6) IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2022 FOR MISCELLANEOUS APPLICATION
IN

WPSS/1941/2022	BALWANT SINGH JOSHAL Versus UTTARAKHAND VIDHAN SABHA SECRETARIAT DEHRADUN THROUGH ITS SPEAKER AND OTHERS	AMAR MURTI SHUKLA ANAND SINGH MER MAUL SHREE SUYAL	VIJAY BHATT VINAY KUMAR
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CONNECTED WITH

56(7) IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1942/2022	MAHAVEER SINGH BUTOLA Versus UTTARAKHAND VIDHAN SABHA SECRETARIAT DEHR AND OTHERS	AMAR MURTI SHUKLA ANAND SINGH MER MAUL SHREE SUYAL	VIJAY BHATT VINAY KUMAR
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CONNECTED WITH

56(8) WPSS/1959/2022	HANSRAJ AND OTHERS Versus UTTARAKHAND VIDHAN SABHA SECRETARIAT DEHRADUN AND OTHERS	ALOK MAHRA SIMRAN SACHAR	VIJAY BHATT VINAY KUMAR
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CONNECTED WITH

56(9) WPSS/1961/2022	JEEVAN SINGH CHAUSALI AND OTHERS Versus UTTARAKHAND VIDHAN SABHA SECRETARIAT DEHRADUN AND OTHERS	DEVENDRA SINGH BOHRA HEMANT PANT	VIJAY BHATT VINAY KUMAR
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CONNECTED WITH

56(10) WPSS/1964/2022	KISHAN RAM AND OTHERS Versus UTTARAKHAND VIDHAN SABHA SECRETARIAT DEHRADUN AND OTHERS	RAVEENDRA SINGH BISHT PRASANNA KARNATAK	VIJAY BHATT VINAY KUMAR VINAY KUMAR
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CONNECTED WITH

56(11) WPSS/1969/2022	HEMANTI AND OTHERS Versus UTTARAKHAND VIDHAN SABHA SECRETARIAT DEHRADUN AND OTHERS	RAVEENDRA SINGH BISHT GIRVEER CHAND	VIJAY BHATT VINAY KUMAR
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CONNECTED WITH

56(12) IA/1/2022 FOR STAY APPLICATION

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1971/2022	MINAKSHI SHARMA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(13) IA/1/2022 FOR STAY APPLICATION

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IN

WPSS/1972/2022	ANCHAL POKHRIYAL AND OTHERS Versus STATE OF UTTARAKHAND THROUGH SECRETARY FINANCE AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(14) IA/1/2022 FOR STAY APPLICATION

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IN

WPSS/1973/2022	SUNIL KUMAR AND OTHERS Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY FINANCE AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(15) IA/1/2022 FOR STAY APPLICATION

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IN

WPSS/1974/2022	NIKHIL SAJWAN AND OTHERS Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY FINANCE AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C.
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CONNECTED WITH

56(16) IA/1/2022 FOR STAY APPLICATION

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/3/2022 FOR MISCELLANEOUS APPLICATION

IN

WPSS/1975/2022	PINKY AND ANOTHER Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY FINANCE AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(17) IA/1/2022 FOR STAY APPLICATION

IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IN

WPSS/1976/2022	NEHA KAINтура AND OTHERS Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY FINANCE AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(18) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1989/2022	ISHANT KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(19) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1990/2022	SHALINI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(20) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1991/2022	RAJAN RAWAT AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(21) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1992/2022	AJAY SINGH NEGI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(22) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1994/2022	MANJU DEVI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI C.S.C. VINAY KUMAR
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CONNECTED WITH

56(23) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1995/2022	VINEET SINGH RAWAT AND OTHERS	PANKAJ CHATURVEDI	VIJAY BHATT PARIKSHIT SAINI
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Versus
STATE OF UTTARAKHAND AND
OTHERS

C.S.C.
VINAY KUMAR

CONNECTED WITH

56(24) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1996/2022 HARI PRAKASH AND OTHERS
Versus
STATE OF UTTARAKHAND AND
OTHERS

PANKAJ
CHATURVEDI

VIJAY BHATT
PARIKSHIT SAINI
C.S.C.
VINAY KUMAR

CONNECTED WITH

56(25) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1997/2022 ROHAN CHAUHAN AND OTHERS
Versus
STATE OF UTTARAKHAND AND
OTHERS

PANKAJ
CHATURVEDI

VIJAY BHATT
PARIKSHIT SAINI
C.S.C.
VINAY KUMAR

CONNECTED WITH

56(26) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1998/2022 MANMOHAN SINGH AND
ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS

PANKAJ
CHATURVEDI

VIJAY BHATT
PARIKSHIT SAINI
C.S.C.
VINAY KUMAR

CONNECTED WITH

56(27) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/1999/2022 ASHISH GOYAL AND ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS

PANKAJ
CHATURVEDI

VIJAY BHATT
PARIKSHIT SAINI
C.S.C.
VINAY KUMAR

CONNECTED WITH

56(28) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/2000/2022 SANYAM SINGH MEHTA AND
ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS

PANKAJ
CHATURVEDI

VIJAY BHATT
PARIKSHIT SAINI
C.S.C.
VINAY KUMAR

CONNECTED WITH

56(29) IA/1/2022 FOR STAY APPLICATION
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

WPSS/2001/2022 BABITA BHATT AND OTHERS
Versus

PANKAJ
CHATURVEDI

VIJAY BHATT
PARIKSHIT SAINI

CONNECTED WITH

56(30) IA/1/2022 FOR STAY APPLICATION
INWPSS/2041/2022 PREETI SHARMA AND OTHERS
Versus
UTTARAKHAND VIDHAN SABHA
SECRETARIAT DEHRADUN
THROUGH ITS DEPUTY
SECRETARY VIDHAN BHAWAN
NEAR RISP AND OTHERSALOK MAHRA
RAVEENDRA
SINGH BISHTVIJAY BHATT
PARIKSHIT SAINI
VINAY KUMAR

CONNECTED WITH

56(31) IA/1/2022 FOR INTERIM RELIEF APPLICATION
INWPSS/2128/2022 EKANKEE DHAMI
Versus
STATE OF UTTARAKHAND AND
OTHERSANIL ANTHWAL
VIVEK KUMAR
DHEERAJ JOSHIVIJAY BHATT
PARIKSHIT SAINI
C.S.C.
VINAY KUMAR

CONNECTED WITH

56(32) IA/1/2022 FOR STAY APPLICATION
INWPSS/2161/2022 NITISH SINGH JAGWAN AND
OTHERS
Versus
UTTARAKHAND VIDHAN SABHA
SECRETARIAT DEHRADUN AND
OTHERSPANKAJ
CHATURVEDIVIJAY BHATT
NEERAJ GARG
VINAY KUMAR
VIJAY BHATT

CONNECTED WITH

56(33) IA/1/2022 FOR STAY APPLICATION
INWPSS/2162/2022 SHIVANI MOGA
Versus
STATE OF UTTARAKHAND
THROUGH ITS SECRETARY,
FINANCE, DEHRADUN DISTT.
DEHRADUN AND OTHERSPANKAJ
CHATURVEDIVIJAY BHATT
C.S.C.
VINAY KUMAR57 IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
INWPSS/1947/2022 BUDDHIRAM
Versus
STATE OF UTTARAKHAND AND
OTHERS

NEERAJ GARG

C.S.C.

58 IA/2/2024 FOR URGENCY APPLICATION
INWPSS/486/2023 MANOJ KUMAR DWIVEDI AND
OTHERS
Versus
STATE OF UTTARAKHAND AND
ANOTHERNIRANJAN
BHATT
VINAY KUMAR

C.S.C.

- 59 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/772/2023 SURENDRA RAJ SINGH SANJAY BHATT C.S.C.
Versus MANOJ KUMAR
STATE OF UTTARAKHAND AND MANOJ
OTHERS CHANDRA
BHATT
- 60 IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/3/2024 FOR DIRECTION
IA/5/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/2121/2023 POONAM BAHUGUNA M C PANT C.S.C.
Versus MANJU
STATE OF UTTARAKHAND AND BAHUGUNA
ANOTHER D N SHARMA
- NOTE : PART HEARD.**
- 61 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/2298/2023 LALIT MOHAN PANDEY HARENDRA C.S.C.
Versus BELWAL
STATE OF UTTARAKHAND AND
OTHERS
- 62 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/2346/2023 GYAN CHAND ANIL KUMAR C.S.C.
Versus JOSHI
STATE OF UTTARAKHAND AND
OTHERS
- 63 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/34/2024 DIPTY SINGH BHUPESH C.S.C.
Versus KANDPAL
STATE OF UTTARAKHAND AND
OTHERS
- 64 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR URGENCY APPLICATION
IN
WPSS/515/2024 VINITA MISHRA G D JOSHI C K SHARMA
Versus C.S.C.
UTTARAKHAND SUBORDINATE
SERVICE SELECTION
COMMISSION AND ANOTHER
- NOTE : CASE IS DEFECTIVE.**
- 65 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/1555/2024 PREMLATA AND ANOTHER NIRANJAN C.S.C.
Versus BHATT
STATE OF UTTARAKHAND AND VINAY KUMAR

OTHERS

66 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPSS/1689/2024 NETRAM SINGH SHIVANAND C.S.C.
Versus BHATT
STATE OF UTTARAKHAND AND
OTHERS

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

67 SPLA/347/2024 NIDHI ARJUN ARORA
Versus ABHISHEK
DHARMENDRA ALIAS BHOORE VERMA

CONNECTED WITH

67(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
CRLA/411/2024 NIDHI ARJUN ARORA
Versus ABHISHEK
DHARMENDRA ALIAS BHOORE VERMA

*** ORDER MATTERS ***

68 CRJA/43/2023 AMIR KHAN SHAILABH G.A.
Versus PANDEY (LEGAL
STATE OF UTTARAKHAND AID)
SHOBHIT
SAHARIA
(AMICUS
CURIAE)

WITH

IA/1/2024 FOR BAIL APPLICATION
IA/2/2024 FOR EXEMPTION APPLICATION

*** ADMISSION MATTERS ***

69 WPSS/1519/2017 ASHOK AND OTHERS RAVEENDRA DEEP CHANDRA
Versus SINGH BISHT JOSHI
STATE OF UTTARAKHAND SUBHASH C.S.C.
THROUGH SECRETARY, URBAN UPADHYAY
DEVELOPMENT AND OTHERS

WITH

CLMA/7126/2017 FOR INTERIM RELIEF APPLICATION

70 WPSS/457/2020 DHARMENDRA ARYA AAMIR MALIK LALIT SHARMA
Versus M C BHATT C.S.C.
STATE OF UTTARAKHAND CHAKRAWATI
THROUGH CHIEF SECRETARY SIDDHARTHA
GOVERNMENT OF UTTARAKHAND SACHIN VEER
AND OTHERS SINGH

71 WPSS/1380/2021 ANITA RANI SHAILENDRA C.S.C.
Versus NAURIYAL
STATE OF UTTARAKHAND AND KHUSHBOO
OTHERS TIWARI SHARMA
SUSHEEL
KUMAR
MANEESH BISHT

NIVESH
BAHUGUNA
VIPUL SHARMA

WITH
IA/1/2021 FOR STAY APPLICATION

72	WPSS/28/2022	GAURAV BHAKUNI Versus STATE OF UTTARAKHAND AND OTHERS	VINAY KUMAR	C.S.C.
73	WPSS/171/2022	INDRA DEV NAUTIYAL AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	GANESH KANDPAL	C.S.C.
74	WPSS/773/2022	VIJENDRA SINGH AND ANOTHER Versus UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION AND ANOTHER	CHANDRA SHEKHAR DALAKOTI RAVINDRA S RAWAT RAVI SHANKER KANDPAL	SHARANG DHULIA DEVIKA TIWARI

WITH
IA/1/2022 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

74(1)	WPSS/955/2022	EKTA SHARMA Versus UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION AND ANOTHER	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	SHAILENDRA NAURIYAL SHARANG DHULIA
75	WPSS/1068/2022	CHANDRAKALA Versus STATE OF UTTARAKHAND AND OTHERS	PRASHANT KHANNA	ALOK MAHRA N S PUNDIR C.S.C.

WITH
IA/1/2022 FOR INTERIM RELIEF APPLICATION

76	WPSS/491/2024	ASHA GOSWAMI Versus STATE OF UTTARAKHAND AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI ABHISHEK RANA	C.S.C.
77	WPSS/688/2024	MEENAKSHI SHARMA Versus STATE OF UTTARAKHAND AND ANOTHER	HEMANT SINGH MAHRA KETAN JOSHI	C K SHARMA SHARANG DHULIA C.S.C.
78	WPSS/689/2024	USHA NEGI Versus STATE OF UTTARAKHAND AND ANOTHER	TEJAS AGARRWAL	C K SHARMA SHARANG DHULIA C.S.C.
79	WPSS/905/2024	VEENA GUPTA Versus PRINCIPAL ARMY PUBLIC	SIDDHARTHA SAH	

SCHOOL AND OTHERS

80	WPSS/997/2024	ARCHANA BAGWARI Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ TANGWAN	C.S.C.
	CONNECTED WITH			
80(1)	WPSS/1060/2024	ARCHANA BAGWARI Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ TANGWAN	C.S.C.
81	WPSS/1046/2024	JAIRAJ SINGH RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	NAMAN KAMBOJ	NEERAJ GARG C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
82	WPSS/1607/2024	DARSHAN SINGH RAWAT Versus UNION OF INDIA AND OTHERS	SHUBHANG DOBHAL	PANKAJ CHATURVEDI C.S.C. DEPUTY S.G.
	WITH IA/1/2024 FOR STAY APPLICATION			
83	WPSS/1669/2024	ANAND SINGH BISHT Versus U.P. STATE ROAD TRANSPORT CORPORATION AND OTHERS	YOGESH PANDEY	ASHISH JOSHI MONIKA PANT C.S.C. ADDL C.S.C. (UP)
84	WPSS/1672/2024	KULDEEP SINGH Versus STATE OF UTTARAKHAND AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI KETKI CHAUDHARY	ASHISH JOSHI C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
85	WPSS/1673/2024	FIREMAN 601 ASHWANI KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	YOGESH PANDEY	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
86	WPSS/1706/2024	SAKAL CHANDRA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	HEM CHANDRA JOSHI	C.S.C.
87	WPSS/1943/2024	SMT DEVESHWARI DEVI Versus STATE OF UTTARAKHAND AND OTHERS	MAHAVIR KOHLI	C.S.C. SHIVANAND BHATT
88	WPSS/2052/2024	AKASHDEEP Versus UTTARAKHAND POWER	LATA NEGI AMAR MURTI SHUKLA	DHARMENDRA BARTHWAL

		CORPORATION LIMITED AND ANOTHER	ANAND SINGH	
89	WPSS/2062/2024	AKASHDEEP Versus UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS MANAGING DIRECTOR AND ANOTHER	LATA NEGI AMAR MURTI SHUKLA ANAND SINGH	DHARMENDRA BARTHWAL
* FOR FINAL HEARING *				
90	WPSS/2494/2018	MOHINI DEVI ALIAS MUNNI DEVI Versus STATE OF UTTARAKHAND THROUGH SECRETARY FOREST, CIVIL SECRETARIAT AND OTHERS	POORAN SINGH RAWAT	C.S.C.
91	WPSS/3125/2018	BUDDHI BALLABH Versus STATE OF UTTARAKHAND THROUGH SECRETARY, URBAN DEVELOPMENT DEPARTMENT AND OTHERS	I.D. PALIWAL	C.S.C. MANEESH BISHT
	WITH IA/14022/2024 FOR INTERIM RELIEF APPLICATION			
92	WPSS/1910/2019	DINESH CHANDRA AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	M S DHAPOLA M S BHANDARI ANANT DHAKA	DHARMENDRA BARTHWAL C.S.C.
	CONNECTED WITH			
92(1)	WPSS/1764/2019	DEEPAK BENIWAL AND OTHERS Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND ANOTHER	I P GAIROLA	D BARTHWAL C.S.C.
93	WPSS/1312/2020	KAMLESH PRADHAN Versus G B PANT UNIVERSITY OF AGRICULTURE AND TECHNOLOGY PANTNAGAR AND OTHERS	SUMIT BAJAJ SAURABH PANDEY	KARTIKEY HARI GUPTA
94	WPSS/1503/2020	RAVI MANRAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	ASHISH JOSHI N S PUNDIR C.S.C.
95	WPSS/552/2022	DHAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	DEEP CHANDRA JOSHI ADITYA KUMAR ARYA	C.S.C.
	CONNECTED WITH			
95(1)	WPSS/548/2022	JEEVAN LAL Versus STATE OF UTTARAKHAND AND OTHERS	DEEP CHANDRA JOSHI ADITYA KUMAR ARYA	C.S.C.

	CONNECTED WITH			
95(2)	WPSS/549/2022	DAL CHAND GANGWAR Versus STATE OF UTTARAKHAND AND OTHERS	DEEP CHANDRA JOSHI ADITYA KUMAR ARYA	C.S.C.
	CONNECTED WITH			
95(3)	WPSS/551/2022	KHAYALI RAM Versus STATE OF UTTARAKHAND AND OTHERS	DEEP CHANDRA JOSHI ADITYA KUMAR ARYA	C.S.C.
	CONNECTED WITH			
95(4)	WPSS/560/2022	HARDAYAL GANGWAR Versus STATE OF UTTARAKHAND AND OTHERS	DEEP CHANDRA JOSHI ADITYA KUMAR ARYA	C.S.C.
96	WPSS/114/2023	PAVITRA SINGH Versus GOVIND BALLABH PANT UNIVRSITY OF AGRICULTURE AND TECHNOLOGY PANTNAGAR AND OTHERS	SHARIQ KHURSHID VINAY KUMAR	SATYENDRA SINGH LINGWAL
	WITH			
	IA/1/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT			
97	WPSS/859/2023	SHANKER SWAROOP AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL BHATT MUKESH RAWAT	VINAY BHATT C.S.C.
	CONNECTED WITH			
97(1)	WPSS/330/2018	BIPIN CHANDRA PANDEY AND OTHERS Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND OTHERS	M C PANT AMAR MURTI SHUKLA N K PAPNOI	ADITYA KUMAR ARYA VINAY BHATT C.S.C.
	WITH			
	IA/11206/2021 FOR INTERIM RELIEF APPLICATION			
	IA/11212/2023 FOR DIRECTION			
	IA/11214/2023 FOR IMPLEADMENT APPLICATION			
	IA/11215/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
	IA/11216/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
	IA/11217/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
	CONNECTED WITH			
97(2)	WPSS/337/2018	HIMANSHU PANT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	KISHORE KUMAR	ADITYA KUMAR ARYA C.S.C.
	CONNECTED WITH			
97(3)	WPSS/981/2019	CHANDRAVATI BHATT Versus	SANJAY BHATT PREM PRAKASH	C.S.C. VINAY BHATT

STATE OF UTTARAKHAND AND
OTHERS

BHATT
MANOJ KUMAR

CONNECTED WITH

97(4)	WPSS/848/2020	BAHARAT BHUSAN Versus STATE OF UTTARAKHAND AND OTHERS	MUKESH RAWAT	VINAY BHATT C.S.C.
98	WPSS/2079/2023	SHANTI DEVI Versus STATE OF UTTARAKHAND AND OTHERS	MADHU SAMANT NEGI LALIT SAMANT	C.S.C.

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Causelists generated for Bench ID- 1172 and causlist ID- (1001) 20/11/2024 05:48:26 pm(115)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST II

COURT NUMBER 04

THURSDAY, NOVEMBER 21, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE AND SINGLE BENCH CRIMINAL APPEALS OF THE YEAR 2017 & ONWARDS, JAIL APPEALS AND GOVERNMENT APPEALS- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	WPCRL/1271/2024	SACHIN AGGARWAL Versus STATE OF UTTARAKHAND AND ANOTHER	SHUBHAM CHHABRA SHWETA TIWARI	G.A.
2	WPCRL/1272/2024	DEEPAK KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	LALIT SHARMA	SURAIYA NAAZ G.A.
WITH IA/1/2024 FOR COMPOUNDING APPLICATION				
* ADMISSION MATTERS *				
3	WPCRL/1258/2024	TAUHEED BEG Versus STATE OF UTTARAKHAND AND OTHERS	LALIT SHARMA SURAIYA NAAZ	KHUSHBOO TIWARI SHARMA MANEESH BISHT NIVESH BAHUGUNA G.A. VIPUL SHARMA
WITH IA/1/2024 FOR STAY APPLICATION				

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Causelists generated for Bench ID- 1172 and causlist ID- (1011) 20/11/2024 05:48:55 pm(115)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST III

COURT NUMBER 04

THURSDAY, NOVEMBER 21, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE AND SINGLE BENCH CRIMINAL APPEALS OF THE YEAR 2017 & ONWARDS, JAIL APPEALS AND GOVERNMENT APPEALS- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** FRESH CASES FOR ADMISSION ***

1	CRLR/781/2024	BHAWANA CHHETRI Versus SUMIT CHHETRI AND ANOTHER	M C PANT ARUN KUMAR	G.A
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2	CRLR/831/2024	FIROZ AND ANOTHER Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME AFFAIRS, GOVT. OF U.K. DEHRADUN	SHEETAL SELWAL	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

IA/2/2024 FOR EXEMPTION APPLICATION

3	CRLR/833/2024	PRAVIN KUMAR Versus ARCHANA	B S KORANGA	
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4	ABA/1157/2024	KHALID QURESHI AND OTHERS Versus STATE OF UTTARAKHAND	PRATHAM CHANDRA RAJ KUMAR SINGH	G.A.
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5	ABA/1158/2024	ARVIND Versus STATE OF UTTARAKHAND	ARJUN ARORA AISHWARYA THAPLIYAL ABHISHEK VERMA	G.A.
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6	ABA/1161/2024	VIJAY KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	ANKUSH NEGI AZMEEN WASON	G.A.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

7	ABA/1162/2024	JOHEB Versus STATE OF UTTARAKHAND AND ANOTHER	HARSH VARDHAN DHANIK IMRAN ALI KHAN	G.A.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

8	ABA/1163/2024	MOHAMMAD BABAR Versus STATE OF UTTARAKHAND	ADITYA PRATAP SINGH	G.A.
9	ABA/1164/2024	AMARJEET SINGH AND ANOTHER Versus STATE OF UTTARAKHAND	MS. SADAF	G.A.
10	ABA/1165/2024	RAKESH KUMAR Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.

*** TIME BARRED (FRESH CASES) ***

11	CRLR/835/2024	POOJA UPADHYAY AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	DEEP CHANDRA JOSHI PANKAJ SEMWAL SHREY JOSHI HIMANSHU JOSHI	G.A.
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLR

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Causelists generated for Bench ID- 1172 and causlist ID- (1012) 20/11/2024 05:01:32 pm(111)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 06

THURSDAY, NOVEMBER 21, 2024, AT 10:00 A.M.

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

ALL MENTIONS SHALL BE TAKEN BEFORE HEARING OF CASES COMMENCES.

APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 OF THE YEAR 2022 & ONWARDS (INCLUDING APPLICATIONS UNDER SECTION 528 OF B.N.S.S.) AND WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PRONOUNCEMENT OF JUDGMENT *				
1	C482/786/2014	RAVI DEV ANAND AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	ARVIND VASHISHTA VIVEK PATHAK MONIKA PANT AJAY JOSHI	DHARMENDRA BARTHWAL XITIJ KAUSHIK G.A. PRASHANT KARTHIK JAYASHANKAR
2	WPCRL/249/2024	DEEPANKUR MITTAL AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTHWAL NEETI RANA KATHIK JAYASHANKAR	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI MANEESH BISHT G.A. VIPUL SHARMA
CONNECTED WITH				
2(1)	WPCRL/318/2024	MAHENDRA MOHAN LEKHI AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTHWAL NEETI RANA	G.A. G.A.

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Causelists generated for Bench ID- 1174 and causlist ID- (1001) 20/11/2024 05:37:56 pm(111)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
DAILY LOK ADALAT
THURSDAY, NOVEMBER 21, 2024, AT 11:00 A.M.

REGISTRAR
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	AO/313/2011	RAM CHARAN AND OTHERS Versus VIKAS GUPTA AND OTHERS	GIRISH CHANDRA LAKHCHAURA RAJESH CHANDRA SHARMA	SIDDHARTHA BISHT D S PATNI SHRADDHA PANDIT PRABHAT PANDE
CONNECTED WITH				
1(1)	AO/311/2011	RAM CHARAN AND OTHERS Versus VIKAS GUPTA AND OTHERS	GIRISH CHANDRA LAKHCHAURA RAJESH CHANDRA SHARMA	D S PATNI
CONNECTED WITH				
1(2)	AO/312/2011	RAM CHARAN AND OTHERS Versus VIKAS GUPTA AND OTHERS	GIRISH CHANDRA LAKHCHAURA RAJESH CHANDRA SHARMA	SIDDHARTHA BISHT D S PATNI
2	AO/322/2011	SMT. HANSIYA AND ANOTHER Versus SHRI BALBIR SINGH AND OTHERS	RAVEENDRA SINGH BISHT	BINDESH KUMAR GUPTA
3	AO/357/2011	UNITED INDIA INSURANCE CO.LTD Versus SMT. NAMITA DUBEY AND OTHERS	NARESH PANT	HARSHPAL SEKHON PRATIROOP PANDEY
4	AO/442/2011	NATIONAL INSURANCE CO Versus SRI GOVIND SINGH BHANDARI AND ANOTHER	PRABHAT PANDE	
5	AO/453/2011	UNITED INDIA INSURANCE COMPANY LTD Versus KEHRI AND OTHERS	K K SHAH	
6	AO/509/2011	SRI MUNESH KUMAR Versus	ARVIND VASHISHTA	

SHRI MOHAMMAD IMRAN AND
OTHERS

7	AO/521/2011	RAMESHWAR PRASAD JAGUDI ALIAS RAMESH JAGUDI Versus SHRI MAHIMANAND AND OTHERS	TAPAN SINGH	SARVESH AGARWAL BHARAT TEWARI MONIKA PANT PULAK AGARWAL
CONNECTED WITH				
7(1)	AO/520/2011	SMT. VIJAY LAXMI Versus SHRI MAHIMANAND AND OTHERS	TAPAN SINGH	SARVESH AGARWAL BHARAT TEWARI PULAK AGARWAL
WITH CLMA/12480/2011 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO				
8	AO/248/2013	MUSTAFA ALI AND OTHERS Versus MR. SANJAY KUMAR DEWAL AND ANOTHER	LALIT SHARMA SANJAY BHATT	BINDESH KUMAR GUPTA
9	AO/249/2013	SMT. MAYA DEVI AND OTHERS Versus RELIANCE GENERAL INSURANCE COMPANY AND OTHERS	M S BISHT	ZAFAR ULLA SIDDIQUI
10	AO/253/2013	SMT. ANITA DEVI AND ANOTHER Versus NATIONAL INSURANCE COMPANY LTD. AND ANOTHER	VIKAS BAHUGUNA	D S PATNI SHRADDHA PANDIT PRABHAT PANDE
CONNECTED WITH				
10(1)	AO/257/2013	PUSHPA DEVI AND OTHERS Versus NATIONAL INSURANCE COMPANY LTD. AND ANOTHER	VIKAS BAHUGUNA	SIDDHARTHA BISHT D S PATNI
11	AO/262/2013	MOHAMMAD RAFI Versus SRI ASHOK KUMAR AND OTHERS	TARUN PANDE	D S PATNI
12	AO/263/2013	MOHAMMAD ISLAM AND ANOTHER Versus SRI ASHOK KUMAR AND OTHERS	TARUN PANDE	HIMANSHU PAL D S PATNI
WITH CLMA/6161/2013 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO				
13	AO/270/2013	MUKESH CHAND Versus RAFEEQ AHMAD AND OTHERS	G S NEGI ANIRUDH S NEGI A M SAKLANI	PIYUSH GARG KURBAN ALI D C S RAWAT
14	AO/271/2013	THE ORIENTAL INSURANCE COMPANY LIMITED Versus SHRI HARVANSH SINGH AND	I P KOHLI KANTI RAM SHARMA	HARIMOHAN BHATIA

OTHERS

15	AO/276/2013	PRABHA CHAND CHANDWAR Versus BOBBY AND OTHERS	SIDDHARTHA SAH	SARVESH AGARWAL BHARAT TEWARI PULAK AGARWAL
	WITH CLMA/6561/2013 FOR MISCELLANEOUS APPLICATION			
16	AO/277/2013	ORIENTAL INSURANCE COMPANY LTD Versus KM. SANIA AND OTHERS	ADITYA KUMAR ARYA RAJESH JOSHI	NEERAJ GARG
17	AO/296/2013	MEENA DEVI AND OTHERS Versus MOHAMMAD AHMAD AND OTHERS	HARI MOHAN BHATIA	I P KOHLI
	WITH CLMA/7025/2013 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO			
18	AO/297/2013	SMT. KALAVATI AND OTHERS Versus SRI KISHAN LAL ARORA AND OTHERS	SURESH KUMAR MISHRA	RAJEEV SINGH BISHT LOKENDRA KUMAR SINGH
19	AO/494/2013	SMT. RAJI DEVI AND OTHERS Versus DIRECTOR, RELIANCE GENERAL INSURANCE COMPANY LTD.	SANDEEP KOTHARI VIRENDRA KAPARWAN	
20	AO/503/2013	SATNAM SINGH Versus RASHID AND OTHERS	MANISHA RANA SINGH ADITYA PRATAP SINGH J S VIRK	KANTI RAM I P KOHLI AKHIL KUMAR SHAH RAJESH JOSHI PRABHAT PANDE
	CONNECTED WITH			
20(1)	AO/233/2014	NATIONAL INSURANCE COMPANY LIMITED Versus MAHBOOB AND OTHERS	KANTI RAM PRABHAT PANDE I P KOHLI	AKHIL KUMAR SAH RAJESH JOSHI

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Causelists generated for Bench ID- 1205 and causlist ID- (1001) 20/11/2024 03:55:53 pm(256)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER
THURSDAY, NOVEMBER 21, 2024, AT 02:00 P.M.

REGISTRAR (JUDICIAL)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES AS DEFECTIVE *				
1	WPMB/220/2023	ILA KHANDURI Versus STATE OF UTTARAKHAND AND OTHERS	HEM CHANDRA JOSHI	C.S.C.
	WITH IA/1/2023 FOR STAY APPLICATION			
2	ITA/8/2024	COMMISSIONER OF INCOME TAX INTERNATIONAL TAXATION 3 Versus DAELIM INDUSTRIES COMPANY LIMITED	HARI MOHAN BHATIA	
3	CTR/10/2024	MS INSTAPOWERT LTD Versus THE COMMISSIONER OF STATE TAX	KARTHIK JAYASHANKAR PAWAN SANWAL	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
4	C447/18/2024	BRAHMCHARI DAYANAND Versus STATE OF UTTARAKHAND AND ANOTHER	INPERSON	PIYUSH GARG G.A.
5	ITA/22/2024	COMMISSIONER OF INCOME TAX EXEMPTION Versus UTTARANCHAL VAN VIKAS NIGAM	HARI MOHAN BHATIA	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION			
6	ITA/23/2024	COMMISSIONER OF INCOME TAX EXEMPTION Versus UTTARANCHAL VAN VIKAS NIGAM	HARI MOHAN BHATIA	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR EXEMPTION APPLICATION			
7	ITA/24/2024	COMMISSIONER OF INCOME TAX EXEMPTION Versus UTTARANCHAL VAN VIKAS NIGAM	HARI MOHAN BHATIA	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION			

IA/2/2024 FOR EXEMPTION APPLICATION

8	ITA/25/2024	COMMISSIONER OF INCOME TAX EXEMPTION Versus UTTARANCHAL VAN VIKAS NIGAM	HARI MOHAN BHATIA	
		WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR EXEMPTION APPLICATION		
9	SPLA/97/2024	SHOORVEER SINGH NEGI Versus STATE OF UTTARAKHAND AND OTHERS	PRIYANSHU GAIROLA	G.A.
10	SPLA/100/2024	SHOORVEER SINGH NEGI Versus STATE OF UTTARAKHAND AND OTHERS	PRIYANSHU GAIROLA	G.A.
11	CLR/121/2024	MONU GUPTA Versus NEKI RAM	BILAL AHMED	BIRENDRA SINGH ADHIKARI (FOR CAVEATOR)
		WITH IA/1/2024 FOR STAY APPLICATION		
12	SA/144/2024	PHUL SINGH Versus HEERA SINGH BISHT	VIKAS KUMAR GUGLANI	
		WITH IA/1/2024 FOR STAY APPLICATION		
13	WPPIL/181/2024	ANIL NAUTIYAL Versus STATE OF UTTARAKHAND AND OTHERS	MANVENDRA SINGH PRANAV SINGH	RAHUL CONSUL C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
14	WPMB/220/2024	GAUTAM KUMAR Versus THE SUPERINTENDING ARCHAEOLOGIST	PANKAJ KUMAR SHARMA	DEPUTY S.G.
15	WPSB/323/2024	UNION OF INDIA AND OTHERS Versus PREM BALLABH BHATT	RAJESH SHARMA	
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
16	WPSB/324/2024	UNION OF INDIA AND OTHERS Versus P R KATHURIA	RAJESH SHARMA	
17	SPLA/344/2024	RAJAT JAIN Versus M/S VARCHASV FINANCE NIDHI LTD. AND OTHERS	KARAN ANAND	
18	AO/349/2024	UNITED INDIA INSURANCE	PRABHAT PANDE	

COMPANY
Versus
PUSHPA DEVI AND OTHERS

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION

- | | | | | |
|---|----------------|---|---|------|
| 19 | SPLA/386/2024 | CHETAN NEGI
Versus
STATE OF UTTARAKHAND AND
ANOTHER | RAHUL
ADHIKARI | G.A. |
| 20 | AO/405/2024 | RANJANA BABBAR
Versus
MONIKA AND OTHERS | TARUN PANDE
SHRADDHA
PANDIT | |
| WITH
IA/1/2024 FOR STAY APPLICATION | | | | |
| 21 | CLCON/409/2024 | DHOOM SINGH AND ANOTHER
Versus
SH K K GUPTA CHIEF EDUCATION
OFFICER AND ANOTHER | M C PANT | |
| 22 | CLCON/410/2024 | MUSTAFA
Versus
RADHA RATURI CHIEF
SECRETARY UTTARAKHAND
GOVERNMENT AND OTHERS | RAJENDRA
SINGH AZAD
DEVESH SAINI | |
| 23 | CRLR/410/2024 | SATYA PRAKASH NAITHANI
Versus
PUNAM NAITHANI AND ANOTHER | VISHWA
PRAKASH
BAHUGUNA | |
| WITH
IA/1/2024 FOR STAY APPLICATION | | | | |
| 24 | AO/465/2024 | MOHINI SAXENA AND ANOTHER
Versus
LEELA DEVI AND OTHERS | SWAPNIL BISHT | |
| WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION | | | | |
| 25 | AO/466/2024 | BAJAJ ALLIANZ GENERAL
INSURANCE COMPANY LTD
Versus
SANGEETA AND OTHERS | PRAMOD
BAILWAL | |
| WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION | | | | |
| 26 | AO/467/2024 | JAFAR HUSSAIN
Versus
VIJAYPAL SINGH AND OTHERS | ABHISHEK
VERMA | |
| WITH
IA/1/2024 FOR STAY APPLICATION | | | | |
| 27 | AO/468/2024 | CHANCHAL VARUN
Versus
SONI AND OTHERS | PRASHANT
KHANNA
HIMANSHU
JOSHI | |

WITH
IA/1/2024 FOR STAY APPLICATION

28 WPSB/501/2024 HUKUM SINGH Versus STATE OF UTTARAKHAND AND OTHERS BILAL AHMED C.S.C.

29 CRLA/705/2024 KAUSTUBHANAND PANT Versus STATE OF UTTARAKHAND TARUN PRAKASH SINGH TAKULI OM PRAKASH SINGH USHA KHETWAL JAYANT SAH G.A.

WITH
IA/1/2024 FOR BAIL APPLICATION

30 C528/822/2024 RAMESH CHAND SINGH RANA Versus STATE OF UTTARAKHAND AND ANOTHER YOGESH KUMAR JOSHI DANISH KHAN G.A.

31 C528/823/2024 GOVIND BHAISODA AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER PRABHA NAITHANI AVIDIT NOLIYAL G.A.

32 C528/824/2024 VIKAS GARG AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER SANJAY BHATT G.A.

33 C528/825/2024 MOHD. RIZWAN AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER PREM KAUSHAL MAHESH CHANDRA G.A.

WITH
IA/1/2024 FOR COMPOUNDING APPLICATION

34 C528/828/2024 ANUJ GANGWAR Versus STATE OF UTTARAKHAND AND ANOTHER SUBHASH CHAND BURMAN G.A.

35 C528/829/2024 JAMSHED ALI Versus STATE OF UTTARAKHAND AND OTHERS SAURABH BUDHORI SAGAR MALARA YOGESH PACHOLIA G.A.

36 C528/830/2024 TOSEEF RAZA ANSARI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER PREM KAUSHAL MAHESH CHANDRA G.A.

37 CRLR/840/2024 SURESH KANNAUJIYA ALIAS SIRAJ KHAN Versus NALIN SAUN G.A.

STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

38 ABA/1170/2024 SUBHASH CHAND AND OTHERS GAURAV SINGH G.A.
Versus NIKHIL SINGHAL
STATE OF UTTARAKHAND

39 ABA/1171/2024 NABI HASAN AND OTHERS SANJAY KUMAR G.A.
Versus
STATE OF UTTARAKHAND

40 WPCRL/1267/2024 ADARSH GUPTA GIRVEER CHAND G.A.
Versus RAMESH KUMAR
STATE OF UTTARAKHAND AND SHUKLA
OTHERS PRAKHAR
SHUKLA

WITH

IA/1/2024 FOR STAY APPLICATION

41 WPCRL/1268/2024 KIRAN PAL RAJAT MITTAL G.A.
Versus
STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

42 WPCRL/1269/2024 MALVI DUA BHUPESH G.A.
Versus KANDPAL
SUPERINTENDENT OF POLICE
DISTT. NAINITAL AND OTHERS

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

43 WPCRL/1270/2024 ANIL KUMAR AND OTHERS ANURAG G.A.
Versus BISARIA
STATE OF UTTARAKHAND AND R C TAMTA
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

44 WPCRL/1273/2024 VINOD RAWAT BHUPESH G.A.
Versus KANDPAL
SUPERINTENDENT OF POLICE
DISTT. NAINITAL AND OTHERS

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

45 WPCRL/1275/2024 ALPSANKHAYAK SEVA SAMITI PALLAVI G.A.
AND ANOTHER BAHUGUNA DEPUTY S.G.
Versus DR. KARTIKEY
STATE OF UTTARAKHAND AND HARI GUPTA
OTHERS RAFAT MUNIR
ALI
IRUM ZEBA

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

46 WPMS/1592/2024 SHAKEEL AHMAD AHRAR BAIG C.S.C.

		Versus DEPUTY TRANSPORT COMMISSIONER TAX THROUGH SECRETARIAT DEHRADUN AND OTHERS	NISHANT INTEZAR	
47	WPSS/1616/2024	AVANEESH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	ANSHU KUMAR	C.S.C.
48	WPMS/1988/2024	UTTARAKHAND GRAMIN BANK Versus ADDITIONAL COLLECTOR FIRST DEHRADUN AND OTHERS	MAHENDRA SINGH RAWAT	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
49	BA1/2196/2024	FAIM AHEMAD Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
50	WPSS/2200/2024	RAJENDRA SINGH RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	MAHENDRA SINGH RAWAT	NAVNISH NEGI C.S.C.
51	WPSS/2201/2024	RAHUL MARTOLIA Versus STATE OF UTTARAKHAND AND OTHERS	PRIYANKA AGRAWAL GAURAV KANDPAL	PANKAJ MIGLANI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
52	WPSS/2202/2024	DEV SINGH Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
53	WPSS/2205/2024	RAJENDRA PRASAD PANT Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	C.S.C.
54	WPSS/2207/2024	GANGOTRI BISHT AND ANOTHER AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	KAILASH VASISHTA DINESH GAHATORI	C.S.C.
55	WPSS/2211/2024	AMAAN KHAN Versus STATE OF UTTARAKHAND AND OTHERS	MAHENDRA SINGH RAWAT	C.S.C.
56	WPSS/2212/2024	SUBHASH CHANDRA AND OTHERS AND OTHERS	MAHENDRA SINGH RAWAT	NAVNISH NEGI C.S.C.

		Versus STATE OF UTTARAKHAND AND OTHERS		
57	WPSS/2214/2024	VINOD GUSAIN Versus STATE OF UTTARAKHAND AND OTHERS	MAHENDRA SINGH RAWAT	NAVNISH NEGI C.S.C.
58	WPSS/2215/2024	MEENAKSHI DEVI Versus STATE OF UTTARAKHAND AND OTHERS	MAHENDRA SINGH RAWAT	NAVNISH NEGI C.S.C.
59	BA1/2216/2024	ABHINAV RAJ SINGH SENGAR Versus STATE OF UTTARAKHAND	PUNIT KUMAR	G.A.
60	WPSS/2216/2024	BUDDHI SINGH NEGI Versus STATE OF UTTARAKHAND AND OTHERS	MAHENDRA SINGH RAWAT	NAVNISH NEGI C.S.C.
61	WPSS/2217/2024	SURAJ GOSH AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	MAMTA BISHT	PANKAJ MIGLANI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
62	BA1/2218/2024	ASIB KHAN ALIAS ASIF Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
63	BA1/2219/2024	ARUN KUMAR ALIAS DK Versus STATE OF UTTARAKHAND	KARAN ANAND	G.A.
64	BA1/2224/2024	JASANPREET SINGH Versus STATE OF UTTARAKHAND	NAVEEN SINGH BISHT	G.A.
65	BA1/2225/2024	ANIRUDH SINGH Versus STATE OF UTTARAKHAND	PREM KAUSHAL	G.A.
66	WPMS/2303/2024	RAJPAL SINGH Versus DARSHAN LAL AND OTHERS	BHUWAN BHATT	
67	WPMS/3193/2024	PANKAJ DHUSIA AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	D S MEHTA	DHARMENDRA BARTHVAL BHUPENDRA SINGH BISHT C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
68	WPMS/3194/2024	MS MANAV STONE CRUSHER Versus	BHUPESH KANDPAL	C.S.C.

STATE OF UTTARAKHAND AND
ANOTHER

WITH

IA/1/2024 FOR STAY APPLICATION

69	WPMS/3195/2024	ANURAG THAPLIYAL Versus STATE ELECTION COMMISSION AND OTHERS	SIDDHARTHA SAH	BHUWAN BHATT C.S.C. SANJAY BHATT
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

70	WPMS/3196/2024	LALIT SINGH BATHYAL Versus ASSISTANT COMMISSIONER	ROHIT ARORA	C.S.C.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

71	WPMS/3198/2024	GARIMA ARORA Versus STATE OF UTTARAKHAND AND OTHERS	SIDDHANT TIWARI DEVANSHI JOSHI	C.S.C. R P SINGH (FOR CAVEATOR)
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WITH

IA/1/2024 FOR STAY APPLICATION

72	WPMS/3199/2024	GRAM SABHA LAND MANAGEMENT AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	C.S.C.
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WITH

IA/1/2024 FOR STAY APPLICATION

73	WPMS/3202/2024	MS WINDALS PRECISION PVT LTD Versus THE ASSISTANT COMMISSIONER STATE TAX AND ANOTHER	MAHENDRA SINGH RAWAT	C.S.C.
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74	WPMS/3204/2024	ABDUL WAHID Versus MEHMUNA AND OTHERS	ANSHU KUMAR	
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75	WPMS/3205/2024	ASHOK KUMAR SINGH Versus DISTRICT MAGISTRATE UDHAM SINGH NAGAR AND OTHERS	PUNIT KUMAR	C.S.C.
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WITH

IA/1/2024 FOR STAY APPLICATION

76	WPMS/3208/2024	SAMBHAVI JEWELLERS Versus STATE OF UTTARAKHAND AND ANOTHER	ABHISHEK SATI APOORV NAUTIYAL AVNEESH KHANDURI VINOD NAUTIYAL	C.S.C.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

77	WPMS/3209/2024	DINESH CHANDRA YADAV AND	TILAK RAM	RAMJI
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OTHERS AND OTHERS
Versus
THE STATE OF UTTARAKHAND
AND OTHERS

SHARMA
ASIHWARYA
SINGH
DHANANJAY
KUMAR

SHRIVASTAVA
SHIVANAND
BHATT
C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** ORDER ON APPLICATIONS (AS DEFECTIVE) ***

- 78 WPSS/564/2014 BANARSI RAM Versus STATE OF UTTRAKHAND AND OTHERS RAJESH KUSHWAHA S. C. BURMAN MOHD. ALAUDDIN C.S.C. ASHISH JOSHI SUBHASH UPADHYAYA ADDL.C.S.C.(U.P.) PARESH TRIPATHI
- 79 MCC/1/2024 FOR RESTORATION APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION
IN
WPMS/600/2016 DEFENCE ESTATE OFFICER,BAREILLY CIRCLE Versus SUNIT REKHI AND OTHERS SANJAY BHATT DEPUTY S.G. JAGDISH SINGH BISHT
- 80 IA/1/2024 FOR SUBSTITUTION APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION
IN
AO/273/2019 UMESH CHANDRA TRIPATHI Versus NATIONAL INSURANCE COMPANY LTD. AND OTHERS MOHD AZIM RAM KISHOR ARYA KANTI RAM RAJNI SUPYAL/LATWAL DEEPAK RAWAT
- 81 IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPMS/2820/2022 HARIJAN VIDHYA SABHA THROUGH ITS MANAGER Versus ANUSUCHIT JATI VIDHYA SABHA AND ANOTHER SAGAR KOTHARI SUNAYNA KOHLI KOTHARI ARUN PRATAP SHAH RAM PRASAD RAMANDEEP SINGH PRATEEK KANOJIA TUSHAR ARORA
- 82 IA/4/2024 FOR SUBSTITUTION APPLICATION
IN
WPMS/2536/2023 SHANTA NAND PANDEY AND OTHERS Versus DEVENDRA PADALIYA AND OTHERS LALIT BELWAL BHUPESH KANDPAL BHAVYA SHARMA ASHISH BELWAL ABHILASHA BELWAL DUSHYANT MAINALI KIRTI SHARAN AGARWAL (FOR CAVEATOR) NIKHIL BHATT
- 83 IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN

	WPMS/344/2024	N S GAHLAUT MEMORIAL LAW COLLEGE Versus SECRETARY TO THE CHANCELLOR AND OTHERS	C S JOSHI, SHAKTI SINGH , GOVIND SINGH LATWAL GAURAV KUMAR	C.S.C. C.S.C.
84	IA/1/2024 FOR MISCELLANEOUS APPLICATION IN ABA/370/2024	VEDPAL AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	BILAL AHMED	G.A.
85	IA/4/2024 FOR URGENCY APPLICATION IA/5/2024 FOR INTERLOCUTORY APPLICATION WITH COUNTER AFFIDAVIT IN WPMS/950/2024	SUBODH KUMAR SINGH Versus STATE OF UTTARAKHAND AND OTHERS	JASMEET SAHOTA KARTAVYA MISHRA	C.S.C. HARSH VARDHAN DHANIK

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Causelists generated for Bench ID- 1006 and causlist ID- (1001) 20/11/2024 05:55:26 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER/MEDIATION
THURSDAY, NOVEMBER 21, 2024, AT 11:00 A.M.

REGISTRAR
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

AT 11:00 A.M.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	FA/143/2022	DEEPA BISHT Versus GANESH SINGH BISHT	PANKAJ KUMAR RAJENDRA ARYA	INDU SHARMA
	WITH IA/1/2022 FOR STAY APPLICATION			
2	FA/70/2024	JAYAVARDHAN SINGH Versus MAMTA DEVI	NAVNISH NEGI	G.S. NEGI
	WITH IA/1/2024 FOR STAY APPLICATION			

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Causelists generated for Bench ID- 1003 and causlist ID- (1001) 20/11/2024 03:52:27 pm(111)